MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

STARRED QUESTION NO. *227

TO BE ANSWERED ON 04.08.2021

PLI SCHEME FOR IT HARDWARE PRODUCTS

*227 SHRI TALARI RANGAIAH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has recently approved 14 eligible applicants under Production Linked Incentive (PLI) Scheme for Information Technology (IT) Hardware Products;
- (b) if so, the details thereof;
- (c) whether the government aims to provide incentives worth Rs 7,000 crore over a period of four years for manufacturing of the aforesaid products in the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (d): A statement is laid on the Table of House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA

STARRED QUESTION NO. *227 FOR 04.08.2021 REGARDING

PLI SCHEME FOR IT HARDWARE PRODUCTS

- (a) and (b): The Production Linked Incentive Scheme (PLI) for IT Hardware has been approved for providing financial incentive to boost domestic manufacturing of IT Hardware products, in order to compensate for the manufacturing disabilities vis-a-vis other major manufacturing economies and attract large investments in the value chain. The Union Cabinet has approved the PLI for IT Hardware on 24.02.2021. The Scheme was notified on 03.03.2021. The target segments under the Scheme include Laptops, Tablets, All-in-One Personal Computers (PCs) and Servers. The Scheme was open for receiving applications till 30.04.2021. A total of 14 applications have been approved under the Scheme as listed below:
 - Category IT Hardware Companies: Dell International Services (India) Private Limited, ICT Services Management Solutions (India) Private Limited, Rising Stars Hi-Tech Private Limited and Flextronics Technologies (India) Private Limited
 - Category Domestic Companies: Lava International Limited, Dixon Technologies
 (India) Limited, Infopower Technologies Private Limited, Bhagwati Products
 Limited, Neolync Tele Communications Private Limited, Optiemus Electronics
 Limited (OEL), Netweb Technologies India Private Limited, Smile Electronics
 Limited (SEL), VVDN Technologies Private Limited and Panache Digilife Limited
 (PDL)
- (c) and (d): The PLI Scheme for IT Hardware has a budget outlay of INR 7,350 crore (including an administrative expense of INR 25 crore) over a period of four years. The expected annual incentive outlay and cumulative incentive outlay under the Scheme is as follows:

Year	Total Incentive (INR crore)
Year 1	720
Year 2	1,305
Year 3	1,820
Year 4	3,480
Total	7,325

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

STARRED QUESTION NO.*238

TO BE ANSWERED ON: 04.08.2021

DIGITAL INDIA

*238. DR. A. CHALLAKUMAR:

SHRI M. SELVARAJ:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state: -

- (a) the progress made so far in achieving the objectives envisaged under the 'Digital India' programme;
- (b) the number of companies within the country as well as abroad which have entered into an agreement with the Government under the said programme;
- (c) the investment made and the employment likely to be generated as a result thereof;
- (d) the details of funds disbursed under the programme during the financial year ending on 31^{st} March, 2021; and
- (e) the steps taken by the Government to ensure coordination among different agencies involved in this programme?

ANSWER

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO *238 FOR 04.08.2021 REGARDING DIGITAL INDIA

(a): The Ministry of Electronics and Information Technology (MeitY), Government of India has initiated the 'Digital India' programme with the vision to transform India into a digitally empowered society and knowledge-based economy by ensuring digital access, digital inclusion, digital empowerment and bridging the digital divide. Digital India has dramatically reduced distance between Government and rural citizens significantly. Further, Digital India has also helped improve the delivery of services and direct delivery of benefits to citizens. The status of some of the key initiatives undertaken by MeitY under Digital India programme across the country is at Annexure.

(b): Digital India is an umbrella programme that covers multiple projects of various central Ministries/Departments & States/UTs. Some of the major association with industries (including global Multinational Corporations (MNCs) and domestic companies) under Digital India initiatives are as follows:

- Technology Incubation and Development of Entrepreneurs (TIDE 2.0) Scheme: Under the scheme, financial and technical support is provided to incubators engaged in supporting ICT Startups using emerging technologies. Under the scheme, 300+ Startups have been onboarded across 51 Incubation Centres.
- MeitY Start-up Hub (MSH): MSH is assisting incubators and Startups improving their scalability, market outreach, etc. and has also established partnerships with various stakeholders paving the way for an economy built on innovation and technological advancement. MSH has seen a consolidation of over 2500 Startups, 400 incubators, 336 mentors and 22 state of the art Centres of Excellence (CoEs).
- **BPO Promotion Scheme:** Under the BPO Promotion Schemes, 179 Indian companies have received In-Principle Approval (IPA) for setting up 255 BPO/ITES units.
- Government E-Marketplace(GeM): 22+ lakh sellers and Services providers (out of these, 7 lakh+ sellers and service providers are micro and small sellers(MSE).
- **MeghRaj:** 17 empanelled private cloud service providers.
- **DigiLocker:** 30 Private organisations as requestors.
- Aadhaar: 858 Active Enrolment Agencies
- UMANG: 8 Companies for frontend, backend, helpdesk, AI bot, Map, Service delivery, PayU and Audit services
- FutureSkills Prime: NASSCOM
- Unified Payment Interface: 229 Banks

• Electronics Manufacturing:

- o 14 companies eligible under PLI for IT Hardware
- o 5 companies approved under PLI Scheme for Large Scale Electronics Manufacturing
- (c): So far, an expenditure of Rs.14059.79 Crore has been incurred since FY 2015-16 for various projects initiated under Digital India programme.
 - Under Modified Special Incentive Package Scheme (MSIPS), 306 units with an investment of Rs. 83,895 crore and committed incentives of Rs. 9,049 crore have been approved. Incentives amounting to Rs. 1,203.77 crore have been disbursed. Out of 306 units approved, 237 units have invested Rs. 26,799 crore and 207 units have started production. Direct and indirect employment generated so far is 2,52,783.
- Under the Electronics Manufacturing Cluster (EMC) scheme, 19 Greenfield EMCs and 3 Common Facility Centres (CFCs) measuring an area of 3,464 acres with total project cost of Rs. 3,743 crore including Government Grant-in-Aid of Rs. 1,527 crore have been approved.
- Under BPO Promotion (IBPS and NEBPS), 252 BPO/ITES units have started operations distributed across more than 100 locations covering 27 States/UTs providing direct employment to over 42,000 persons.
- (d): Digital India is an umbrella programme that covers multiple projects of various central Ministries/Departments & States/UTs. Each project has its own budgetary requirement and accordingly project-plan has been charted out by the implementing Ministries/Departments and budget details are being maintained by concerned Ministries/Departments & States/UTs. The Ministry of Electronics and Information Technology has made an expenditure of Rs. 3030.54 Crore in FY 2020-21 till 31st March, 2021 for various projects/schemes under the Digital India.
- (e): Following steps have been taken by the Government to ensure coordination among different agencies involved in this programme.
 - Close monitoring of various initiatives under Digital India.
 - Inter-ministerial meetings to create synergy and collaboration.
 - Regular meeting and workshops with States and UTs especially with the State/UT IT Departments
 - Regular meetings and workshops with Industries

Annexure referred to in Part (a) of the Lok Sabha Starred Question No. *238 for Answer on 04.08.2021.

The present status of some of the key initiatives undertaken by MeitY under Digital India programme across the country is as follows:

- **Aadhaar:** Aadhaar provides 12 digit biometric and demographic based identity that is unique, lifelong, online and authenticable. Further to give statutory backing to Aadhaar 'The Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016' was notified on 26th March 2016. Over 129.90+ crore residents have been enrolled.
- Common Services Centre (CSC): The Common Services Centres project aims to set-up at least one CSC at 2.50 lakh Gram Panchayats(GPs) across the country, for delivery of various Government to Citizen(G2C) and other citizen centric e-Services. It is a self-sustainable entrepreneurship model which is run by Village level Entrepreneurs (VLEs). As on June, 2021, total 3,99,675 functional CSCs across the country, of which, 3,00,955 are functional at Gram Panchayat (GP) level.
- **Digital locker:** Digital Locker provides an ecosystem with collection of repositories and gateways for issuers to upload the documents in the digital repositories. So far, more than 7.34 crore registered user of DigiLocker. 432 crore authentic documents have been issued. 1227 Issuers and 171 Requestor organizations have been on-boarded.
- Unified Mobile Application for New-Age Governance (UMANG): UMANG has been developed as a single mobile platform to deliver major Government services. Currently, 1,251 services from 257 Central/ State Government department/ agencies of 32 States along with 20,280 services of BBPS Utility services have been on-boarded on UMANG.
- **e-Sign:** e-Sign service facilitates instant signing of forms/documents online by citizens in a legally acceptable form. The services are being leveraged by various applications using OTP based authentication services of UIDAI. Total e-sign issued are 17.9 Crore and over 3.16 Crore e-Sign issued by CDAC.
- MyGov: MyGov is a first-of-its-kind citizen engagement platform for participatory governance in India. MyGov aims to facilitate a dialogue between citizens and Government, bringing citizens closer to the Government and bringing the Government closer to the citizens it serves, via this platform. Presently, over 1.85 crore users are registered with MyGov, participating in various activities hosted on MyGov platform.
- **Digital Village:** MeitY has also initiated the 'Digital Village Pilot Project' in October, 2018. 700 Gram Panchayats (GPs)/Village with atleast one Gram Panchayat/Village per District per State/UT are being covered under the project. The digital services being offered are Digital Health Services, Education Service, Financial Services, Skill Development, Solar panel powered street lights including Government to Citizens Services (G2C), Business to Citizen (B2C) Services.
- National Rollout of eDistrict MMP: e-District is a Mission Mode Project (MMP) that aims at electronic delivery of identified high volume citizen centric services at the district or sub-

- district level. Total 3,916 e-District services have been launched in 709 districts across 28 States/ 6 UTs.
- Open Govt. Data Platform: Open Government Data (OGD) Platform is a platform for supporting Open Data initiative of Government of India. It intends to increase transparency in the functioning of Government and also open avenues for many more innovative usages of Government Data to give different perspective. Currently, 508,548 resources under 10,624 catalogs published by 179 Ministries/Departments & State/UTs.
- eHospital/ Online Registration System (ORS): e-Hospital application is the Hospital Management Information System for internal workflows and processes of hospitals. Online Registration System (ORS) as well as e-Hospital applications are hosted at NIC's National Cloud. Currently, 624 Hospitals have been on-boarded on e-Hospital with over 20.32 crore e-Hospital transactions, and ORS has been adopted by 363 hospitals across the country with over 40.70 lakh appointments booked from ORS.
- Jeevan Pramaan: Digital Life Certificate for Pensioners scheme known as Jeevan Pramaan envisages to digitize the whole process of securing the life certificate. With this initiative, the pensioner is no more required to physically present himself or herself in front of disbursing agency or the certification authority. Over 4.57 Crore Digital Life certificates have been processed since 2014.
- NCOG-GIS Applications: National Centre of Geo-informatics (NCoG) project, is a GIS platform developed for sharing, collaboration, location based analytics and decision support system for Departments. So far, 598 applications across various domains are operational.
- National Knowledge Network: The Objective of the NKN is to inter-connect all knowledge institutions across the country through high speed data communication network to encourage sharing of resources and collaborative research. A high speed data communication network has been established to interconnect Institution of higher learning, and research. So far, 1746 links to Institutions have been commissioned and made operational. 517 NKN links have been connected to NIC district centers across India.
- Pradhan Mantri Gramin Digital Saksharta Abhiyaan (PMGDISHA): The Government has approved a new scheme titled "Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA)" to usher in digital literacy in rural India by covering 6 Crore rural households (one person per household). So far, training has been imparted to 4.20 crore candidates and out of this more than 3.10 crore candidates have been certified. The scheme is applicable to all rural areas of the country.
- Unified Payment Interface (UPI): UPI is a leading digital payment platform. It powers multiple bank accounts into a single mobile application (of any participating bank), merging several banking features, seamless fund routing & merchant payments into one hood. It also caters to the "Peer to Peer" collect request which can be scheduled and paid as per requirement and convenience. 229 Banks are providing UPI Services.
- Future Skills Prime: MeitY in collaboration with NASSCOM has initiated a programme titled Future Skills PRIME. The programme is aimed at re-skilling/ up-skilling of IT professionals in 10 new/emerging technologies which include Augmented/Virtual Reality, Internet of Things, Big Data Analytics, Artificial Intelligence, Robotic Process Automation, Additive Manufacturing/ 3D Printing, Cloud Computing, Social & Mobile, Cyber Security and Blockchain.
- National Super Computing Mission (NSM): The National Supercomputing Mission was launched to enhance the research capacities and capabilities in the country by connecting them to form a Supercomputing grid, with National Knowledge Network (NKN) as the backbone. The NSM is setting up a grid of supercomputing facilities in academic and

- research institutions across the country. The Mission is being jointly steered by the Department of Science and Technology (DST) and the Ministry of Electronics and Information Technology (MeitY) and implemented by the Centre for Development of Advanced Computing(C-DAC), Pune, and the Indian Institute of Science (IISc), Bengaluru.
- Cyber Security: Matters relating to Cyber Laws, administration of the Information Technology Act. 2000 (21 of 2000) (IT Act, 2000) and other IT related laws" comes under the purview of MeitY. While administering the parent IT Act, 2000, MeitY has the specific responsibility to ensure-better internet governance, data protection, cyber security, privacy over the Internet, promotion and regulation of technology companies and promotion of e-governance. India has made it to the top 10 in Global Cybersecurity Index (GCI) 2020 launched by the International Telecommunication Union (ITU) on June 29, 2021, moving up 37 places to rank as the tenth best country in the world on key cybersafety parameters.
- **BPO Promotion Scheme:** The India BPO Promotion Scheme (IBPS) and North East BPO Promotion Scheme (NEBPS) were initiated under Digital India Programme to create employment opportunities for the youth of the country by setting up BPO/ITES operation in smaller cities across the country and North Eastern Region. The BPO Promotion Schemes aimed at incentivising establishment of total 53,300 seats in respect for BPO/ITES operation across the country. Overall, 61,208 seats were allocated to eligible entities to setup BPO/ITES operation under these schemes.

• Electronics Manufacturing

- o Modified Special Incentive Package (M-SIPS): As on June, 2021, 306 applications with proposed investment of approximately Rs. 83,895 crore have been approved.
- Electronic Manufacturing Clusters (EMC): Under EMC scheme, 20 Greenfield EMCs and 3 Common Facility Centres (CFCs) measuring an area of 3565 acres with project cost of Rs. 3898 crore including Government Grant-in-aid of Rs. 1577 crore have been approved in 15 states across the country. Modified Electronics Manufacturing Clusters (EMC 2.0) Scheme notified on 1st April, 2020 for further strengthening the infrastructure base for electronics industry in the country and deepening the electronics value chain.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2551

TO BE ANSWERED ON: 04.08.2021

DIGITAL INDIA SCHEME

2551. SHRI P.C. MOHAN:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state: -

- (a) the status of implementation of 'Digital India' scheme in the country especially with respect to Karnataka and Bengaluru in particular;
- (b) whether all villages and remote towns of the country have been covered by basic communication/internet services; and
- (c) if so, the details thereof and if not, the reasons therefor and the time by when the entire country is likely to be covered under the said services?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): The Ministry of Electronics and Information Technology (MeitY), Government of India has initiated the 'Digital India' programme with the vision to transform India into a digitally empowered society and knowledge-based economy by ensuring digital access, digital inclusion, digital empowerment and bridging the digital divide. Digital India has dramatically reduced distance between Government and citizens significantly. Further, Digital India has also helped in delivery of substantial services to citizens with no leakages and directly to the beneficiary.

Digital India is an umbrella programme that covers multiple projects of various central Ministries/Departments & States/UTs. Each project has its own budgetary requirement and accordingly project-plan has been charted out by the implementing Ministries/Departments and budget details are being maintained by concerned Ministries/Departments & States/UTs. The status of some of the key initiatives undertaken by MeitY under Digital India programme in the state of Karnataka is as follows:

• Common Services Centre (CSC): The Common Services Centres project aims to set-up at least one CSC at 2.50 lakh Gram Panchayats(GPs) across the country, for delivery of various Government to Citizen(G2C) and other citizen centric e-Services. It is a self-sustainable entrepreneurship model which is run by Village level Entrepreneurs (VLEs). As on June, 2021, total of 3,99,675 CSCs are functional across the country, of which, 3,00,955 are functional at Gram Panchayat (GP) level. In Karnataka, 9,762 CSCs are functional including

- urban & rural areas, of which, 5,818 CSCs are functional at Gram Panchayat level. In Benguluru, 727 CSCs are functional, out of them, 194 CSCs are functional at GP level.
- National Rollout of eDistrict: e-District is a Mission Mode Project (MMP) that aims at electronic delivery of identified high volume citizen centric services at the district or subdistrict level. Total 3,916 e-District services have been launched in 709 districts across 28 States/ 6 UTs. 190 e-services have been launched in all 30 districts of Karnataka.
- **Digital Village:** MeitY has also initiated the 'Digital Village Pilot Project' in October, 2018. 700 Gram Panchayats (GPs)/Villages with at-least one Gram Panchayat/Village per District per State/UT are being covered under the project. The digital services being offered are digital health services, education service, financial services, skill development, solar panel powered street lights including Government to Citizen Services (G2C) and Business to Citizen (B2C) Services. 32 villages from Karnataka have been covered under the pilot project for Digital Village implementation.
- Pradhan Mantri Gramin Digital Saksharta Abhiyaan (PMGDISHA): MeitY is implementing a scheme namely "Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA)" to usher in digital literacy in rural India by covering 6 Crore rural households (one person per household). So far, training has been imparted to 4.17+ crore candidates and out of this more than 3.08+ crore candidates have been certified. In the state of Karnataka, training has been imparted to 6,68,251 candidates and out of this 4,39,647 candidates have been certified.
- **BPO Promotion Scheme:** The India BPO Promotion Scheme (IBPS) and North East BPO Promotion Scheme (NEBPS) were initiated under Digital India Programme to create employment opportunities for the youth of the country by setting up BPO/ITES operation in smaller cities across the country and North Eastern Region. Under IBPS and NEBPS, 252 BPO/ITES units have started operations distributed across more than 100 locations covering 27 States/UTs providing direct employment to over 42,000 persons. In the State of Karnataka, 11 BPO/ITES units have started operation with direct employment to 1240 persons. With a focus to disperse the BPO/ITES industry to smaller cities/towns, the Urban Agglomeration of 7 metropolitan cities which includes Bengaluru, are excluded from the BPO Promotion Scheme.
- (b) and (c): Basic Communication/Internet facility is being provided in rural & remote areas by the Government and the Telecom Service Providers (TSPs) through wireless mobile and fixed wireline. It is estimated that out of 5,97,620 inhabited villages (as per Census 2011) in the country, a total number of 5,74,309 villages have mobile wireless coverage. The remaining villages are being covered with mobile connectivity under schemes of the Government and Telecom Service Providers in a phased manner.

Government of India is also implementing BharatNet project to provide broadband to all the Gram Panchayats (GPs) (approx. 2,50,000) in the country. As on 09.07.2021, a total number of 1,57,919 GPs including Block Head Quarters (BHQs) have been made service ready with broadband infrastructure.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA UNSTARRED QUESTION NO. 2678

TO BE ANSWERED ON: 04.08.2021

SOFTWARE PARK

2678. SHRI NITESH GANGA DEB:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has any plans to set up a new software park in India during the current financial year and if so, the details thereof, State-wise;
- (b) whether the software park of India at Sambalpur in the State of Odisha will be completed within the stipulated time; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): No, Sir. Currently, there is no proposal under consideration of Government of India to set up a new software park in India during the current financial year.
- (b) and (c): The proposal for setting up of Software Technology Park of India (STPI) centre at Sambalpur (Odisha) was approved in 43rd meeting of Governing Council of STPI held on 23.11.2015. Subsequently, STPI had signed the MoU with the State Government of Odisha on 05.11.2016 wherein State Government of Odisha has committed to provide land/ built-up space to STPI as State Government contribution for setting up of STPI centre at Sambalpur (as per the policy of setting up of new STPI Centre). The lease deed for the land earmarked for setting up of STPI Centre at Sambalpur was signed on 16.03.2021. STPI is in process of obtaining all the necessary clearances from concerned local planning authority and district administration.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2637

TO BE ANSWERED ON 04.08.2021

INTERMEDIARIES RULES

2637. SHRI NATARAJAN P.R:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government has recognized the need of drafting intermediaries rules and guidelines in the recent past;
- (b) if so, the details thereof;
- (c) the action taken/being taken in this regard; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): Government has already notified the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 on 25th February, 2021 superseding the erstwhile Information Technology (Intermediaries Guidelines) Rules, 2011. These Rules are aimed at bringing accountability of these intermediaries to their users

The Rules have been notified after considering comments and suggestions received during public consultation and stakeholders' meetings and also prescribe additional due diligence to be followed by significant social media intermediaries.

(d): Does not arise.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2633

TO BE ANSWERED ON 04.08.2021

INCREASE IN CYBER CRIMES

2633. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government is aware of increased cyber crimes related to breach of privacy and fraud and if so, the action taken in this regard;
- (b) whether the Government propose to introduce any bill related to data security and privacy for digital field; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): With the rapid growth of the internet coupled with the anonymity, there is a rise in cyber crime across the world. As per the information reported to and tracked by the Indian Computer Emergency Response Team (CERT-In), a total number of 454, 472, 280 and 138 phishing incidents were observed during the year 2018, 2019, 2020 and 2021 (upto June) respectively. Further, a total of 6, 4, 4 and 4 financial fraud incidents affecting ATMs, Cards, Point of sale (PoS) systems and Unified Payment Interface (UPI) have been reported during the year 2018, 2019, 2020 and 2021 (upto June) respectively.
- (b) and (c): The Personal Data Protection Bill, 2019 was introduced in the Lok Sabha on December 11, 2019 by the Ministry of Electronics and Information Technology. The Bill seeks to provide for the protection of personal data of individuals. The Bill is under consideration by the Joint Committee of Parliament.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2717

TO BE ANSWERED ON 04.08.2021

AMENDMENT OF IT ACT

2717. SHRI RAVIKUMAR D.:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Ministry is currently considering an overhaul of the Information Technology Act, 2000 in a manner that this legislation will be replaced by a new Act and if so, the details thereof:
- (b)whether the Government's stated requirement of reforming the Information Technology(IT) Act will be met by way of extensive amendments to the present Act; and
- (c) if so, the projected timeline for the release of a new draft bill or amendment bill, as the case may be?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a) and (b): Taking cognizance of the rapid technological changes and innovation in the technology, this Ministry has initiated identification of gap areas in the existing Information Technology Act, 2000. The extent of changes required and the Ministry's response to the changes has not been worked out as yet. The Ministry is continuously engaged in identifying gaps in the current laws including IT Act, 2000.
- (c): No specific timeline has been decided.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2695

TO BE ANSWERED ON 04.08.2021

LINKING OF ACCOUNTS WITH AADHAAR

2695. SHRIMATI QUEEN OJA:

SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government has proposed to link social media accounts of users with their respective Aadhaar and if so, the purpose and the details thereof;
- (b) the terms and conditions finalized/ proposed to be finalized by the Government in this regard;
- (c) whether the Government has issued any orders/ notification in this context and if so, the details thereof and if not, the reasons therefor; and
- (d)whether the Government has made any assessment regarding advantages and disadvantages of linking social media profile of users with their respective Aadhaar and if so, the details and findings thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): There is no proposal with the Ministry of Electronics and Information Technology for linking Aadhaar with social media accounts of individuals.
- (b) to (d): Do not arise.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2655

TO BE ANSWERED ON 04.08.2021

MISUSE OF SOCIAL MEDIA

2655. SHRI S. MUNISWAMY:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government has any plan to implement a new scheme on safeguarding the right to freedom of expression of the citizens and prevention of the misuse of social media platforms and online news platform;
- (b) if so, details thereof;
- (c) the manner in which the Government proposes to implement the said new scheme and the steps taken by the Government in this regard; and
- (d) the time by when, the new scheme is likely to be implemented and the benefits that are likely to be accrued to the common people therefrom?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): Freedom of speech and expression is a constitutionally guaranteed Fundamental Right to citizens under Article 19(1) with restrictions as stated in Article 19(2). Government, on 25th February 2021, has notified the Information Technology (Intermediary Guidelines and Digital Media Ethics Codes) Rules, to ensure accountability of intermediaries including social media platforms to users and enhanced user safety. Further, the rules define the additional due diligence for the Significant Social Media Intermediaries (SSMIs) which have come into effect from 26th May, 2021. These Rules also cover due diligence to be followed by publishers of online news platforms. There is no further plan to introduce any new scheme.

(d): The Rules requiring due diligence to be followed by all intermediaries have already become effective with its notification and the additional due diligence to be followed by the SSMI have also become effective from 26th May, 2021. The Rules have created a robust grievance redressal mechanism empowering users to seek time bound response. The intermediaries are also required to remove any unlawful material on receipt of a court order or on being notified by an Appropriate Government or its authorised agency.

GOVERNMENT OF INDIA

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2537

TO BE ANSWERED ON 04.08.2021

CYBER HARASSMENT AND CYBER BULLYING

2537. SHRI RAJMOHAN UNNITHAN:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether Cyber bullying or Cyber harassment which is also known as online bullying has become increasingly common especially among teenagers;
- (b) if so, the details thereof along with criteria for identifying the same;
- (c) whether the Government has taken any preventive measures to address this menace; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): With the rapid growth of the internet coupled with the anonymity, there is a rise in cyber crime across the world. This increase in cyber crime also includes cyber bullying and cyber harassment. As per data maintained by the National Crimes Record Bureau (NCRB), a total of 7, 40 and 45 cases of cyber bullying/cyber stalking against children and women were registered during the year 2017, 2018 and 2019 respectively. Latest data pertains to the year 2019.

- (c) and (d): Government is committed for safety and trusted internet for users in India and has taken several steps that, *inter alia*, include:
- MeitY has enacted the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 which empower the users of Intermediaries and makes the social media platforms accountable for their safety. The Rules require the intermediaries to adopt a robust grievance redressal mechanism including time-bound disposal of grievances. The Intermediaries need to convey their terms and conditions which must include communication to users not to host, display, upload, modify, publish, transmit, update or share any information that is harmful, defamatory, obscene, invasive of another's privacy, harm minors in any way or are otherwise unlawful. Intermediaries are also expected to remove any information violative of any law in India as and when brought to their knowledge either through a court order or through a notice by an appropriate government or its authorised agency. The Rules also empower an individual to seek expeditious removal of such content which is prima facie in the nature of any material which exposes the private area of such individual, shows such individual in full or partial nudity or shows or depicts such individual in any sexual act or conduct, or is in the nature of impersonation in an electronic form, including artificially morphed images of such individual.
- (ii) Sections 354A and 354D of Indian Penal Code provide punishment for cyber bullying and cyber stalking. Further, the Information Technology Act, 2000 also provides for punishment for obscenity, sexually explicit information and child sexual abuse material.
- (iii) Ministry of Home Affairs (MHA) operates a National Cyber Crime Reporting Portal, www.cybercrime.gov.in to enable citizens to report complaints pertaining to all types of cyber crimes with special focus on cyber crimes against women and children. Complaints reported on this portal are attended by the respective Law Enforcement Authorities of States/Union Territories. Further any unlawful content can be reported to police station.
- (iv) To spread awareness on cybercrime, MHA has taken several steps that include dissemination of messages on cybercrime through Twitter handle @cyberDost, radio campaign, publishing of Handbook for Adolescents / Students.
- (v) MeitY through a program, namely, Information Security Education & Awareness (ISEA), has been creating awareness among users including women and children highlighting the importance of digital safety while using Internet. A dedicated website for information security awareness (https://www.infosecawareness.in) provides relevant awareness material.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2538

TO BE ANSWERED ON 04.08.2021

WATCH ON SOCIAL MEDIA

2538. SHRI A. RAJA:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether Government has constituted several committees in the past to suggest a framework to keep a watch on social media;
- (b) if so, the details thereof along with the information about the recommendations of the committees:
- (c) in view of the large scale misuse of social media and propagating alleged anti-India feelings, whether the Government has issued any rules and regulations which recently, to be followed by the social media groups;
- (d) if so, the details thereof; and
- (e) the number and details of social media groups who have already complied with the aforementioned rules and consequently appointed nodal officers for addressing the complaints?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a) and (b): No, Sir. Ministry of Electronics and Information Technology has not constituted any such committee.
- (c) and (d): In order to ensure accountability of social media platforms to users and enhanced user safety, Government has notified the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 under the IT Act that specifies the due diligence to be followed by all intermediaries including the significant social media intermediaries. These Rules empower users and make the intermediary platform accountable for timely redressal of grievances received. They are also expected to remove any unlawful content as and when brought to their knowledge either through a court order or through a notice by the Appropriate Government or its authorised agency.
- (e): Some Significant Social Media Intermediaries including Facebook, Google (YouTube), Twitter, LinkedIn, WhatsApp, ShareChat, Telegram, Koo, MyGov etc., have informed this Ministry about their commitment to comply and/or compliance with the above said Rules. They

have also shared the list of key officers for addressing the complaints. However, MeitY does not keep a register of intermediaries including social media platforms as the same is not mandated in the IT Act or the Rules therein.

GOVERNMENT OF INDIA

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2541

TO BE ANSWERED ON 04.08.2021

SECTION 43A OF IT ACT

2541. SHRI A.K.P. CHINRAJ:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether any representations have been received by the Union Government under Section 43A of IT Act from 2014 to till date and if so, the details thereof;
- (b) the list of cases and orders passed by the appropriate authority under section 43A; and
- (c) the list of cases where compensations has been awarded?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): Section 43A of the Information Technology (IT) Act, provides for compensation for failure to protect sensitive personal information. No representation has been received by the Ministry of Electronics and Information Technology (MeitY) under section 43A of IT Act. The cases related to section 43A of the Act are dealt with by Secretaries of Department of

Information Technology of each State and Union Territory as Adjudicating Officers appointed under section 46 of the IT Act. MeitY does not maintain such list of cases and orders.

GOVERNMENT OF INDIA

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2698

TO BE ANSWERED ON 04.08.2021

SAFE HARBOUR IMMUNITY FOR TWITTER

2698. SHRI PRADYUT BORDOLOI:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether the Government has taken any decision to remove the safe harbour immunity for the microblogging website Twitter under IT rules;
- (b) if so, the details of the criteria and the evaluation that was undertaken for the said decision; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): Twitter is a Significant Social Media Intermediary (SSMI) as per the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 notified on 25th February 2021. The additional due diligence mandated for SSMIs have also become effective from 26th May, 2021. All the intermediaries providing services in India are expected to comply with these Rules. In case of non-compliance with the Rules, rule 7 of the above said Rules becomes applicable and the intermediaries are liable to lose their exemption under section 79 of the Information Technology Act 2000

On 26th May 2021, Twitter was non-compliant as it failed to appoint Chief Compliance Officer, Nodal Contact Person and a Resident Grievance Office as mandated in the Rules.

(c): Does not arise.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO.2686

TO BE ANSWERED ON: 04.08.2021

VIOLATION OF IT ACT

2686. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of Electronics & Information Technology be pleased to state:-

- (a) whether Twitter has violated 'Intermediary guidelines and Digital Media Ethics Code, Rules 2021' of Information Technology by labelling the tweets of some leaders and others as manipulated media;
- (b) if so, the details thereof;
- (c) the details of the defence comments submitted by Twitter in this regard; and
- (d) the action taken by the Government thereon?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a) and (b): Government has enacted the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 to create accountability of intermediary platforms and enhanced user safety. On 26th May 2021, Twitter was non-compliant of these Rules because it did not appoint key functionaries including Chief Compliance Officer, Nodal Contact Person and the Resident Grievance Officer. The issue of labelling of user tweets as manipulated media does not come under the purview of above said Rules. Further, on the issue of manipulated media, Ministry of Electronics and Information Technology has pointed out to Twitter that they are violating the principle of natural justice and urged Twitter to be transparent and equitable in applying the criteria.
- (c) and (d): As per Twitter, the labelling of certain messages as 'Manipulated Media' has been done as per their "Synthetic and Manipulated Media Policy". However, no specific details of how this policy became applicable have been shared. Government has been engaged with Twitter on this issue.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2638

TO BE ANSWERED ON: 04.08.2021

CYBER SWACHHTA KENDRA

2638. SHRIMATI RATHVA GITABEN VAJESINGBHAI: SHRI NARANBHAI KACHHADIYA: SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of Electronics & Information Technology be pleased to state:-

- (a) the objectives of 'Cyber Swachhta Kendra',
- (b) the manner in which work is accomplished by the Cyber Swachhta Kendras for creating awareness regarding cyber attacks; and
- (c) the steps being taken for creating more awareness in the context of cyber attacks prevalent among the internet users in the State of Gujarat?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): The Cyber Swachhta Kendra (CSK) is a part of Government of India (MeitY's) continuing efforts to build a trusted and safe internet for users in India. The objective of CSK is to detect malware/botnet incidents in India, to notify & enable response against such attacks.
- (b): Cyber Swachhta Kendra tracks malware / botnet attacks through collaborative measures and sends alerts to the Internet Service Providers (ISPs), specifying the IP addresses of the infected systems. ISPs then reach out to the owner(s) of infected system(s) with the help of registered IP address via email/SMS to visit website of Cyber Swachhta Kendra

(www.cyberswachhtakendra.gov.in) for remedial measures and free botnet/malware removal tools.

CSK provides free bot/malware removal tools, security tools, security tips and best practices and information to users to secure their systems/devices and to create cyber security awareness amongst them.

During 'Cyber Swachhta Pakhwada' and 'National Cyber Security Awareness Month (NCSAM)' SMS and social media channels are used to share information regarding cyber security threats, challenges and security measures to create awareness among citizens.

(c): Ministry of Electronics & Information Technology (MEITY) is implementing a project on Information Security Education and Awareness (ISEA), which inter-alia includes a component of creating mass awareness on Information Security. Under the awareness activity, a total of 1,282 awareness workshops on information security have been organized across the country for various user groups through direct/virtual mode covering 2,02,341 participants, which inter-alia include 96 awareness workshops organized in the State of Gujarat covering 19,696 participants. As a part of direct workshops, awareness handbooks were distributed to disseminate information and tips on safe use of internet. Awareness material in the form of handbooks (16), posters (128), short-videos (73), newsletters (25), cartoon stories for children (65), etc. were published and also made available for download on the website www.isea.gov.in and www.isea.gov.in and www.infosecawareness.in.

In addition, 2000 awareness hand books in Gujarati were distributed as a part of these workshops to disseminate information and tips on safe use of internet, phishing attacks, financial frauds, matrimonial frauds, fake jobs offers covering general overview, techniques, tips for recognizing phishing messages and do's & don'ts.

Besides this, awareness week on 'Cyber Safety & Cyber Security' has been organized in the State of Gujarat in association with State Cyber Cell/Police Department to create awareness among various users. Awareness material in the form of handbooks, posters, stickers in Gujarati were distributed and pasted at prominent places such as ATMs, railway stations, bus stations, etc. to sensitize the masses. In addition, 9 mass awareness programs on cyber safety & cyber security have been broadcasted through Doordarshan/All India Radio.

Gujarat Technological University, Ahmedabad is regularly organizing awareness & capacity building workshops for various stakeholders, Law Enforcement Agencies (LEAs) and Government officials as part of ISEA project.

Additionally, Government has taken the following measures to enhance the cyber security awareness among internet users in the country:

- i) CERT-In issues alerts and advisories regarding latest cyber threats and counter measures on regular basis to ensure safe usage of digital technologies. CERT-In has issued 60 advisories for data security and mitigating fraudulent activities.
- ii) Security tips have been published for users to secure their desktops, mobile/smart phones and preventing phishing attacks.
- iii) CERT-In conducts regular training programmes for network/system administrators and Chief Information Security Officers (CISOs) of Government and critical sector organisations regarding securing the IT infrastructure and mitigating cyber attacks.

GOVERNMENT OF INDIA

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2612

TO BE ANSWERED ON: 04.08.2021

CYBER ATTACK ON ORGANISATIONS

2612. SHRI VELUSAMY P.:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry has any data on cyber attack on our organisations including Government and Non-Government organisations;
- (b) if so, the details thereof and the steps taken to avoid building an unbreakable firewall with the aid of any foreign nation;
- (c) whether the Government has any proposal to invite Chinese telecom giant Huawei and ZTE which are banned in United States regarding the 5G network; and
- (d) if so, the details and the reasons therefor?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): Indian Computer Emergency Response Team (CERT-In) is mandated to track and monitor cyber security incidents in India. CERT-In has reported that a total of 2,08,456, 3,94,499, 11,58,208 and 6,07,220 cyber security incidents have been observed during the year 2018, 2019, 2020 and 2021 (upto June) respectively. Out of this, a total number of 70,798, 85,797, 54,314 and 12,001 cyber security incidents were related to Government organizations during the year 2018, 2019, 2020 and 2021 (upto June) respectively.
- (b): The comprehensive security guidelines in the form of license Amendments have been issued to Telecom Service Providers (TSPs) by Department of Telecom (DoT)which were subsequently incorporated as a separate chapter on Security Conditions in Unified License. Vide these license conditions, it is mandated that TSPs are responsible for the security of their network. It is also mandated that only those network elements shall be inducted into their Telecom Network which have been tested as per relevant contemporary Indian or International Security Standards. As per Unified License condition, each licensee has to undertake an audit of their networks or get their networks audited from security point of view once in a financial year from a network audit and certification agency. Further, it has also been mandated under license terms& conditions that only a resident Indian citizen shall be the Chief Officer in charge of technical network operations, Chief Security Officer/Chief Information Security Officer, System Administrator and in-charge of Telecom Network & Switches.
- (c) and (d): The use of 5G technology in telecommunications networks in India has not yet commenced.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2719

TO BE ANSWERED ON: 04.08.2021

CYBER ATTACKS

2719. DR. NISHIKANT DUBEY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has taken adequate steps to counter both the cyber-attacks and cyber terrorism and if so, the details thereof;
- (b) whether the incidents of cyber-attacks and hacking of Indian websites from hackers of foreign countries are on the rise; and
- (c) if so, the details thereof; and
- (d) the required steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a) and (d): Government has taken the following measures to enhance the cyber security posture and prevent cyber attacks:
- i. Indian Computer Emergency Response Team (CERT-In) is mandated to track and monitor cyber security incidents in India.
- ii. Government has formulated a Cyber Crisis Management Plan for countering cyber attacks and cyber terrorism for implementation by all Ministries/ Departments of Central Government, State Governments and their organizations and critical sectors.
- iii. CERT-Inissues alerts and advisories regarding latest cyber threats/vulnerabilities and countermeasures to protect computers and networks on regular basis.

- iv. Government has issued guidelines for Chief Information Security Officers (CISOs) regarding their key roles and responsibilities for securing applications / infrastructure and compliance.
- v. All the government websites and applications are audited with respect to cyber security prior to their hosting. The auditing of the websites and applications are conducted on a regular basis after hosting also.
- vi. Government has empanelled security auditing organisations to support and audit implementation of Information Security Best Practices.
- vii. Cyber security mock drills and exercises are conducted regularly to enable assessment of cyber security posture and preparedness of organisations in Government and critical sectors. 59 such drills have so far been conducted by CERT-In where 565 organisations from different States and sectors such as Finance, Defence, Power, Telecom, Transport, Energy, Space, IT/ITeS, etc participated.
- viii. CERT-In conducts regular training programmes for network / system administrators and Chief Information Security Officers (CISOs) of Government and critical sector organisations regarding securing the IT infrastructure and mitigating cyber attacks.
- ix. Government is operating the Cyber Swachhta Kendra (Botnet Cleaning and Malware Analysis Centre). The centre provides detection of malicious programs and free tools to remove the same.
- x. Government has set up the National Cyber Coordination Centre (NCCC) to generate necessary situational awareness of existing and potential cyber security threats. Phase-I of NCCC is operational.
- xi. CERT-In cooperates, works and coordinates incident response measures with international CERTs, overseas organisations and service providers as well as Law Enforcement Agencies.
- xii. National Critical Information Infrastructure Protection Centre (NCIIPC) provides near real time threat intelligence and situational awareness based on which regular alerts and advisories are sent to Critical Information Infrastructure (CII) / Protected System (PS) entities.
- (b) and (c): Indian Computer Emergency Response Team (CERT-In) is mandated to track and monitor cyber security incidents in India. CERT-In has reported that a total of 2,08,456, 3,94,499, 11,58,208 and 6,07,220 cyber security incidents have been observed during the year 2018, 2019, 2020 and 2021 (upto June) respectively. Out of this, a total number of 17,560, 24,768, 26,121 and 15,651Indian websites were hacked during the year 2018, 2019, 2020 and 2021 (upto June) respectively.

There have been attempts from time to time to launch cyber attacks on Indian cyber space. It has been observed that attackers are compromising computer systems located in different parts of the world and use masquerading techniques and hidden servers to hide the identity of actual systems from which the attacks are being launched.

According to the logs analyzed and made available to CERT-In, the Internet Protocol (IP) addresses of the computers from where the attacks appear to be originated belong to various countries including Algeria, Brazil, Canada, China, France, Germany, Hong Kong, Indonesia, Netherlands, North Korea, Pakistan, Russia, Serbia, Singapore, South Korea, Sri Lanka, Taiwan, Thailand, Tunisia, Turkey, USA, Vietnam etc.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2744

TO BE ANSWERED ON 04.08.2021

COLLECTION OF E-WASTE

2744. SHRIMATI CHINTA ANURADHA:

Will the Minister of Electronics and Information Technology be pleased to state:-

- (a) whether the Government has any plans to create a central system for e-waste collection by setting up a coordination mechanism between manufacturers, suppliers, and municipalities/panchayats;
- (b) if so, the details thereof;
- (c) whether the Ministry has coordinated with the Ministry of Environment, Forests and Climate Change over compliance of e-waste rules; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): No, Sir. The present mechanism of e-waste management is based on E-Waste (Management) Rules, 2016, notified by Ministry of Environment, Forests and Climate Change (MoEF&CC). The Rules envisage, assigning of collection of e-waste to Producers (manufactures) or his associates, including Producer Responsibility Organizations (PROs), Dismantlers, Recyclers and refurbishers. Further, the management of E-Waste is also governed by the Extended Producer Responsibility (EPR).

Also, the E-Waste (Management) Rules, 2016 have assigned the following duties to Urban Local Bodies (Municipal Committee or Council or Corporation):

- (i) To ensure that e-waste, if found to be mixed with Municipal Solid Waste is properly segregated, collected and is channelized to authorised dismantler or recycler.
- (ii) To ensure that e-waste pertaining to orphan products is collected and channelized to authorised dismantler or recycler.
- (c) and (d): Ministry of Electronics and Information Technology (MeitY) provides necessary inputs in the compliance of e-waste rules to MoEF&CC.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2535

TO BE ANSWERED ON: 04.08.2021

ELECTRONICS AND IT FACILITIES

2535. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state:-

- (a) whether it has come to the notice of the Government that electronics and IT facilities are not reachable to economically weaker students of the country and if so, the details thereof and the reaction of the Government thereto; and
- (b) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): Government is aware that there are regions in the country where Internet access has yet to reach and therefore use of Electronics & IT facilities remains low. However, Government has ambitious schemes to connect every unconnected citizen in far-flung area through BharatNet and Digital India Programme.

The access to electronic and IT facilities are available to a significant section of the society including economically weaker section. There are 115.4 crore mobile phone subscribers, out of which, there are 63 crore urban subscribers and 52.4 crore rural subscribers. Total internet subscribers are 79.5 crore, out of which, urban internet subscribers are 48.7 crore and rural internet subscribers are 30.8 crore. There are 3.56 lakh functional Common Services Centres, out of which, 2.71 lakh CSCs are available at Gram Panchayats.

It is estimated that out of 5,97,618 inhabited villages (as per Census 2011) in the country, a total number of 5,72,551 villages have internet facility with mobile wireless coverage. In its endeavour to provide high speed internet connectivity, Government of India is also implementing BharatNet project in all the Gram Panchayats(GPs) and villages of the country. As on 01.07.2021, a total number of 1,57,383 GPs have been made service ready with high speed internet/broadband infrastructure. Under the BharatNet Programme, to improve the internet connectivity in rural areas the CSC e-Governance Services India Ltd (CSC-SPV) has been assigned the task of providing Fibre to the Home (FTTH) connectivity to the Government Institutions, including schools.

In addition, various schemes are being implemented under Universal Service Obligation Fund (USOF) to enhance mobile internet services in the rural and remote areas of the country including North Eastern Region (NER), areas affected by Left Wing Extremism (LWE), Border areas, Aspirational Districts and Islands during last five years.

During pandemic times, special emphasis was put on digital services, mobile enabled services through UMANG and other mobile apps and assisted public service delivery through Common Services Centres. Direct to home and free educational TV channels have been also utilised to teach students across the country. There is dedicated educational TV channel one each from Class I to Class XII. There are dedicated channels for higher education. The quality teaching is facilitated by academic institutions of excellence such as IITs, NPTEL, UGC, CEC, IGNOU, NCERT and NIOS.

Some of the major digital initiatives steps taken by the Government are enclosed at Annexure.

Initiatives of Ministry of Electronics & IT, Govt of India

The various schemes/projects/activities being implemented by MeitY in Electronics and IT sector inter alia include the beneficiaries from economically weaker section of the society. Some of the key initiatives of MeitY are listed below:

i) IT for Masses Programme:

This programme aimed at initiating/promoting activities in ICT for focus groups (Women, Scheduled Caste, Scheduled Tribe, Senior Citizen, Differently Abled & Economic Weaker Section) and underprivileged areas for inclusive growth of IT Sectors by providing activities related to IT Infrastructure Creation, IT & Electronics Training, Deployment of IT Tools, Cluster Development, Capacity Building & Entrepreneur Creation. Under the aforesaid programme a project namely "Skill Development of SC / ST/ EWS youths in Aspirational District in area of IECT leading to enhancement in Employability" is being implemented for the benefit of 4320 Economically Weaker students of 60 Aspirational districts.

ii) Post Graduate and Doctorate Level

Visvesvaraya PhD Scheme for Electronics and IT: This scheme provides support for 3000PhDs (1000 Full Time & 2000 part Time), to promote innovation and development of new products in IT/ITES and ESDM sectors.

iii) Niche Area

- a) **FutureSkills 'PRIME':** MeitY in collaboration with IT/ITeS Sector Skills Council-NASSCOM has initiated a programme titled FutureSkills PRIME (Programme for Re-skilling/Up-skilling of IT Manpower for Employability). FutureSkills PRIME is an 'aggregator of aggregators' platform comprising of various online skills providers to provide digital skills training on a national scale in online mode in 10 new/emerging technologies.
- b) Information Security Education and Awareness (ISEA) Project Phase-II: This project aims at capacity building in Information Security, training of Government personnel and creation of mass Information Security awareness.
- c) Special Manpower Development Programmes (SMDP) for VLSI and Chip Design: The aim of the project is to train—specialized manpower in the area of VLSI design and inculcate the culture of System-on-Chip/System—Level—Design at Bachelors, Masters and Research level at 60 academic/Research & Development institutions spread across the country including IITs, NITs, IISc, IIITs & other institutions.

iv) Vocational, Skill development level: Two Schemes on Skill Development in ESDM sector

Skill Development in ESDM sector: The Government has approved two schemes for Skill Development in ESDM Sector viz. (i) "Scheme for Financial Assistance to select States/UTs for Skill Development in Electronics System Design and Manufacturing (ESDM) sector" (Scheme-1) and (ii) "Skill Development in ESDM for Digital India" (Scheme-2) to facilitate creation of an eco-system for development of ESDM Sector in the entire country. The target beneficiaries of the scheme includes 8th/10th Pass, ITI holders, Polytechnics, Under Graduates, Graduates (Engineering &Non-Engineering) candidates. The financial Assistance for Skilling and Certification is 75% to General Category and 100% to SC / ST/ EWS Category. Under both schemes so far, a total of 3,97,903 candidates have been enrolled out of which 3,95,622 candidates have been trained, and 2,62,856 candidates have certified.

v) Grass root level: Scheme for spreading Digital Literacy to the masses in the Country Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA): The Government has approved a new scheme titled "Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA)" to usher in digital literacy in rural India by covering 6 crore rural households. Under the PMGDISHA so far, a total of 4.99 crore candidates have been enrolled and 4.20 crore have been trained, out of which 3.11 crore candidates have been certified.

- vi) Setting up of Campus of NIELIT (National Institute of Electronics and Information Technology)
 Create skill development facilities in deprived areas through strengthening of NIELIT: The
 objective of the project is to Upgrade & newly setting up of 18 NIELIT Centres/extension centres for
 imparting training in various Electronics & ICT courses in North East region. Total 18 NIELIT
 Centres/extension centres have been established/made operational under the project and additionally,
 two more NIELIT center (with campus facilities) has already been set up at Kohima and Agartala.
 One more Center has been set up at Maujuli, Assam by own resources of NIELIT. So far all 21
 Centres are conducting training courses in all 8 NER States. Around 1.78 lakh candidates have been
 trained in various Electronics & ICT courses so far. Further, new centres are being set up at Kargil,
 Daman, Dimapur, etc.
- vii) <u>e-Learning Tools</u>
- a) Technology Mediated Delivery of Courses in Medical Science Education for NER Medical Colleges: The objectives of the project is to assist and supplement the medical colleges of primarily the North East, in providing expert medical education and continued classes through technology mediated education by Virtual teaching through the online learning platform. Under the project so far, the virtual teaching assistance has been provided to 1270 students of various NER medical colleges.
- b) Establishment of intelligent educational Infrastructure (Smart) in Eklavya Model Residential Schools (EMRSs): The objective is Setting up of intelligent educational Infrastructure (smart) in Eklavya Model Residential Schools (EMRSs) by creating echo system using latest tools and technologies with internet connectivity, which helps to improve the learning outcome of the schools children.
- c) Rollout of Online Labs (OLabs) for schools: MeitY has funded the project entitled "Rollout of Online Labs (OLabs) for schools aims to create infrastructural and support framework for making OLabs accessible and usable by students and teachers across India. Online Labs (Olabs) is available for public access at www.olabs.edu.in. For Olabs Offline, Olabs Live bootable DVD and Olabs Under the project, so far 35349 CBSE teachers have been trained from 9404 CBSE schools and 4,997 State Board teachers trained from 1654 State Board Schools and more than 15 lakhs students benefited by the OLAB project.
- viii) National Scholarship Portal: It is one-stop solution through which various services starting from student application, application receipt, processing, sanction, and disbursal of various scholarships to Students are enabled.
- ix) Common Services Centres: CSCs are front-face eservice delivery centres in rural India. Their services include educational services.
 - Number of functional CSCs: 3.56 lakh as in April 2021
 - Number of functional CSCs in Gram Panchayats: 2.71 lakh as in April 2021
 - Number of e-Services: 350+
- x) **DigiLocker:** It is the paperless initiative of GoI that aims to provide public documents of citizens in their personal digital locker. It is notified National Academic Depository and Academic Bank of Credits.
 - 429+ crore issued documents are made digitally available.
- xi) Under the National Digital Library (NDL) project of MeitY, 5.5 Lakh books has been Digitized and made available on portal www.ndl.gov.in

- xii) National Knowledge Network of MeitY provides connectivity to 1746 institutions which contain both government organisations and including Research & Education institutions and National Mission on Education through Information & communication Technologies (NMEICT).
- xiii) ERNET India has been providing internet facility over satellite to educational institutes/ schools in far flung areas of the North-Eastern States, A&N Islands and Lakshdweep Islands. Installed High speed links over satellite in 09 islands of Lakshadweep and providing internet access to Government Schools located at Lakshadweep Islands.
- xiv) ERNET India (EI) has implemented project "Smart Virtual Classrooms" in 3204 schools and 50 DIETs across seven States of India which have immensely benefitted students and teachers by conducting virtual classes.
- **xv**) ERNET India has implemented project titled as "Tele-education project- Establishment of Smart Virtual Classrooms in Aspirational District of NER" for setting up of Tele-Education facilities by establishing Smart Virtual Classroom" in 75 Schools & 4 DIETs of Sikkim and Assam.
- **xvi)** ERNET India has set up National Medical College Network in 50 Medical Colleges.
- **xvii**) ERNET has set up Wi-Fi enabled campus networks in 5 universities namely Allahabad, Pune, Osmania, NEHU and Utkal University.

Initiatives of Ministry of Education

- i) The Central Government is constantly advising States/UTs through guidelines and meeting with respect to interventions for reducing impact of pandemic on education. The guidelines issued so far are as follows:
- PRAGYATA Guidelines on Digital Education:
 https://mhrd.gov.in/sites/upload-files/mhrd/files/pragyata-guidelines-0.pdf
- Guidelines for the development of e-content for Children with Special Needs (CWSN).
 https://www.education.gov.in/sites/upload_files/mhrd/files/CWSN_E-Content_guidelines.pdf
- ii) Apart from all these, a comprehensive initiative called PM eVIDYA has been initiated as part of Atma Nirbhar Bharat Abhiyaan on 17th May, 2020, which unifies all efforts related to digital/online/on-air education to enable multi-mode access to education. Various digital initiatives are also undertaken by Ministry of education viz. SWAYAM ("Study Webs of Active-Learning for Young Aspiring Minds"), SWAYAM Prabha, National Digital Library (NDL), Virtual Lab, e-Yantra, NEAT (National Education Alliance for technology), FOSSEE (Free Open-Source Software for Education) etc to ensure quality education to the students. The details of initiative are as follows:
 - **a. DIKSHA**(one nation, one digital platform): It is the nation's digital infrastructure for providing quality e-content for school education in states/UTs and QR coded Energized Textbooks for all gradesare available on it. It offers engaging learning material, relevant to the prescribed school curriculum, to teachers, students, and parents.
 - Learning contents from NCERT, CBSE, NIOS, and States/UTs are available at DIKSHA learning platform.
 - Learning sessions facilitated: 327.32 crore
 - Usages of Diksha (in time): 66.36 Crore Hours

- **b. SWAYAM:** It is a massive online open course (MOOCs) platform. The courses are also available in regional languages. It is available on web and through mobile app.
- 203 Partnering Institutions
- 4024 Completed courses
- 1.84 crore students enrolled
- **c. SWAYAM PRABHA:** It is a group of DTH channels devoted to telecasting of high-quality educational programmes on 24X7 basis using the GSAT-15 satellite. Every day, new content for at least (4) hours which are repeated 5 more times in a day, allowing the students to choose the time of their convenience. The channels are uplinkeded from BISAG-N, Gandhinagar.
- The contents are provided by NPTEL, IITs, UGC, CEC, IGNOU, NCERT and NIOS.
- Total DTH Channels for education: 34
- Cost for the channel: Free
- Extensive use of Radio, Community radio and CBSE Podcast- Shiksha Vani.
- Special e-content for visually and hearing impaired developed on Digitally Accessible Information System (DAISY) and in sign language on NIOS website/ YouTube.

All these schemes/programmes are available for all the students across the nation.

iii) In order to promote online education, UGC has notified necessary regulation, which facilitates the Universities to offer full-fledged Online Program. Further, the current provisions of 20 per cent Online courses in a programme, as per provisions of UGC SWAYAM and ODL Regulations to be enhanced up to maximum 40 per cent for implementation considering "National interest during COVID-19" and also to ensure effective utilization of e-resources.

GOVERNMENT OF INDIA

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2539

TO BE ANSWERED ON 04.08.2021

BLOCKCHAIN TECHNOLOGY

2539. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is mapping areas where the blockchain technology can be implemented and if so, the details thereof;
- (b) whether the Government has already undertaken any projects related to health, agriculture or finance along with the implementation of blockchain technology; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): Yes, Sir. In order to evolve a national ecosystem for deployment of technology for e-Government applications a project "Design and Development of a Unified Blockchain Framework (UBF) for offering National Blockchain Service and creation of a Blockchain Ecosystem" was initiated. The main objectives of the project are: (i) to architect a Unified Blockchain Technology stack for rapid end-to-end, secure, scalable and interoperable Blockchain based application development and deployment for large scale adoption (ii) Blockchain as a Service (BaaS) Infrastructure (iii) Easy integration of existing services namely Digilocker, eSign, ePramaan.
- (b): Realizing the potential of Blockchain Technology, Ministry of Electronics and Information Technology (MeitY) has evolved a National Strategy on Blockchain in consultation with various stakeholders including academia, industry, startups and Government. National Strategy on Blockchain includes detailed list of potential areas where

the Blockchain technology can be implemented inter-alia health, agriculture, education and Finance etc.

(c): Ministry of Electronics and Information Technology (MeitY) has supported few pilot projects and successfully deployed Blockchain based solutions for (i) Class X and Class XII Certificates of Karnataka Education Board (ii) Drug logistic for Government of Karnataka and (iii) Land Registration solution at Shamshabad district SRO of Telangana State.

GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA UNSTARRED QUESTION NO. 2641

TO BE ANSWERED ON 04.08.2021

ARTIFICIAL INTELLIGNECE

2641. SHRIMATI NAVNEET RAVI RANA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is aware above the fact that Blockchains are robust against many security threats and can be used to digitally sign and affirm the validity of any video or document and if so, the details thereof;
- (b) the steps taken by the government to educate media users about the capabilities of Artificial Intelligence (AI) algorithms; and
- (c) since deep fakes cause multidimensional issues, which require a collaborative, multi-stakeholder response that require experts in every sector to find solutions, the measures taken by the Government in this direction?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

- (a): Blockchain technology is a distributed ledger technology. It enables tamper evidence and immutability features to digital artifacts through reliable verification from the single source of truth. Blockchain Technology uses established cryptographic algorithms to enable the security, which promises the increased transparency and robust technology against many security threats.
- (b): To disseminate information / educate the citizens, society and other stake holder/users, MeitY has launched INDIAai portal (https://indiaai.gov.in) on May 30, 2020. INDIAai is the National Artificial Intelligence (AI) Portal of India a central hub for everything on AI in India and beyond. It is the single central knowledge hub on artificial intelligence and allied fields for aspiring entrepreneurs, students, professionals, academics, and others.
- (c): Government is aware of "Deepfake Technology" which enables to alter/ create the image or video of a person with any other person's image or video using artificial neural networks and deep learning/machine learning techniques. These do represent security risk for individuals, enterprises and nations.

The newly notified Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021, mandates all intermediaries to take all reasonable and practicable measures to remove or disable access to such content which is in the nature of impersonation in an electronic form, including artificially morphed images of such individual, hosted, stored, published or transmitted by it.

MeitY through a programme, namely, Information Security Education & Awareness (ISEA), has been creating awareness among users. A dedicated website for information security awareness (https://www.infosecawareness.in) provides relevant awareness material.

Further for evolving technologies and their misuse like this, the Government continuously interacts with the stakeholders including identification of possible legislative changes.

GOVERNMENT OF INDIA

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2613

TO BE ANSWERED ON: 04.08.2021

DIGITAL VILLAGE SCHEME

2613. SHRI VIJAY KUMAR DUBEY: SHRI REBATI TRIPURA:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Digital Village scheme is currently being implemented in the State of Uttar Pradesh particularly in Kushinagar and in the North East Region particularly in the State of Tripura and if so, the details thereof;
- (b) whether the said scheme is working to its desired objectives and if so, the details thereof;
- (c) the total amount allocated by the Government under the said scheme;
- (d) the details of the benefits that are availed by the people of rural areas there under; and
- (e) the other steps taken by the Government to make rural and remote villages/towns more digitally connected?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): Yes, Sir. The Digital Village Pilot Project of Government of India is being implemented by the Ministry of Electronics & Information Technology covering 700villages across India. One village each from 75 districts of Uttar Pradesh including Kushinagar is being covered under the project.112 villages from North East Region including 8 villages from Tripura. The project is being implemented through CSC e-Governance Service India Limited (CSC-SPV). The details are at Annexure I.

In addition, 542 villages in Uttar Pradesh and 16 villages in Tripura are also being made digital by CSC e-Governance Service India Limited (CSC-SPV) under its own initiative through funds sourced from Corporate Social Responsibility (CSR). The details are at Annexure II.

- (b) and (c): Yes, Sir. The project is a pilot project. The Digital Village Project was initiated by Government of India (MeitY) on a pilot scale in 700 villages (One Gram Panchayat/ village from each district of the State/ UT) on 31st October 2018 for the duration of 3 years with a total budget outlay of Rs. 98.32 Cr wherein MeitY contribution is Rs. 69.96 Cr and Rs. 28.36 Cr is sourced from the beneficiaries.
- (d): The details of the benefits that are availed by the people of rural areas under Digital Village Pilot project (including G2C and B2C services) are as below:-
- i. Education Service Courses offered (i) Basic Computer Course (BCC), (ii) Course on Computer Concept (CCC), (iii) Tally Kaushal Praman Patra
- ii. Health Services Tele-Health & Tele-Veterinary consultation
- iii. Financial Inclusion-Financial inclusion Awareness programme
- iv. Solar street lights (8 Solar lights per village)
- v. Skill Development in (i) Automotive Technician, (ii) Handset repairing, (iii) Field Technician- Home Appliances, and (iv) Electrical Technician.

The details of the benefits that are availed by the people of rural areas thereunder:

	Digital Village pilot project implementation status						
				Cu	Current Status		
Sr. N.	N. Categories Services	Registered beneficiaries	Beneficiaries Certified/availed the service				
		Baseline survey	4,20,000	4,65,339			
	Digital Village-	Solar Street Light (8-Light per Village)	5,600	5,600 700			
1	Infrastructure and Services	NIELIT Facilitation Center Registration (1-Per Village)	700				
		Financial Inclusion Awareness Programme	1,400	696			
2	Education	Basic Computer Course (BCC)	98,000	64,010	6,708		

	service Course on Computer Concepts (CCC)		49,000	31,790	2,238
		Tally	7,000	5,474	2,197
3	3 Health	Human Tele Consultation	8,40,000	2,75,058	55,095
		Veterinary Tele Consultation	2,10,000	79,038	3,293
		Automotive Service Technician	1400	1,329	467
	~	Handset Repair Engineer	1400	1,320	698
4	Skill	Field Technician & Other Home Appliances	1400	1,318	648
		Electrical Technician	1400	1,362	742

(e): The Government of India (Department of Telecommunication) is taking various steps to expand the Internet connectivity across the country through a combination of schemes including BharatNet for providing broadband services in rural and remote areas of the country with support from USOF. The details are at Annexure III.

75 villages of Uttar Pradesh are being made digital through Government (MeitY) fund support as per the criteria of covering one village/district/State-UT of the country.

District wise detail of villages being in Uttar Pradesh

Sr No	District Name	Sub-District / Block	Gram Panchayat	Village Name
1	Ghazipur	Virno	Arakhpur	Arakhpur
2	Kushinagar	Kaptanganj	Mundera	Mundera
3	Hamirpur	Sumerpur	Mundera	Mundera
4	Auraiya	Bhagyanagar	Umari	Umari
5	Balrampur	Gaindas Bujurg	Puraina Buland	Puraina Buland
6	Lakhimpur Kheri	Lakhimpur U.P.	Choraha	Choraha
7	Siddharth Nagar	Naugarh	Sadi	Sakatpur
8	Basti	Bugauliya	Majhiyar	Majhiyar
9	Chandauli	Barahani	Lokmanpur	Lokmanpur
10	Chitrakoot	Karwi	Chandra Gahna Mafi	Chandra Gahna
11	Meerut	Jani Khurd	Jamalpur	Nagla Jmalpur
12	Etah	Jalesar	Nagla Sukhdev	Nagla Sukhdev
13	Ambedkarnagar	Katehri	Baijupur	Baijupur
14	Jaunpur	Rampur	Gothu	Gothu
15	Sitapur	Kasmanda	Puranpur	Puranpur
16	Jhansi	Babina	Raksa	Raksa
17	Bareilly	Meerganj	Hurhuri	Hurhuri
18	Allahabad	Bahariya	Hasimpur Urf Benipur	Hasimpur Urf Benipur
19	Kasganj	Soron	Kendi	Kendi
20	Varanasi	Arajiline	Gaura	Gaura
21	Sultanpur	Kadipur	Gaura Bibipur	Gaurabibipur

22	Sant Kabir Nagar	Mehndawal	Naudari	Naudari
23	Bahraich	Jarwal	Atthaisa	Atthaisa
24	Ghaziabad	Muradnagar	Sultanpur	Sultanpur
25	Bijnor	Kiratpur	Guniapur	Guniapur
26	Agra	Barauli Ahir	Lodhai	Lodhai
27	Pilibhit	Bilsanda	Harrai	Harrai
28	Aligarh	Lodha	Wajidpur Nada	Wajidpur Nada
29	Shrawasti	Ikauna	Amare Bhariya	Amare Bhariya
30	Bulandshahar	Sikandrabad	Kaudu	Kaudu
31	Lucknow	Mall	Mall	Mall
32	Shahjahanpur	Bhawalkhera	Chaudera Chauderi	Chaudhera
33	Farrukhabad	Mohamdabad	Khimsoy Pur	Khimsoy Pur
34	Kanpur Dehat	Akbarpur	Bara	Bara
35	Mathura	Gobardhan	Gantholi	Gaitholi
36	Moradabad	Dilari	Dilari	Dilari
37	Etawah	Bharthana	Bharthana Dehat	Bharthana Dehat
38	Firozabad	Madanpur	Kathaphori	Kathfori
39	Budaun	Sahaswan	Jarifpur Garhiya	Jarifpur Garhiya
40	Mainpuri	Kishni	Basait	Basait
41	Mirzapur	Nagar City	Barkachha Kala	Barkachha Kalan
42	Kannauj	Umarda	Hareipur	Hareipur
43	Muzaffarnagar	Charthawal	Dhudhli	Dhudhli
44	Barabanki	Banki	Shahavpur	Shahavpur
45	Hathras	Mursan	Jogia	Jogiya
46	J.P. Nagar	Joya	Hatawwa	Hatawwa
47	Amethi	Musafirkhana	Pindara Thakur	Pindara Thakur
48	Deoria	Salempur	Pyasi	Payasi

49	Sant Ravidas Nagar (Bhadohi)	Gyanpur	Lakhano	Lakhno
50	Pratapgarh U.P.	Bava Velkharnath	Rasoiya	Rashonia
51	Azamgarh	Sathiaon	Mahuwa Murarpur	Mahuwa Morarpur
52	Saharanpur	Sarsawa	Chauri Mandi	Chouri Mandi
53	Gonda	Belsar	Pakari	Pakdi
54	Mahoba	Charkhari	Dhawari	Dhawari
55	Faizabad	Bikapur	Jalalpur Mafi	Jalalpur Mafi
56	Lalitpur	Jakhaura	Bharatpura	Bharatpura
57	Mau	Doharighat	Raunda Bhagwanpur	Rauda Bhagwanpur
58	Rampur	Swar	Bhoobra Musthkam	Swar(Bhoobra Musthakam)
59	Shamli	Kairana	Kandela	Kandela
60	Fatehpur	Bhitaura	Malaka	Malaka
61	Hardoi	Sursa	Fardapur	Fardapur
62	Jalaun	Dakor	Hardoi Gujar	Hardoi Gujar
63	Banda	Tindwari	Khaptiha Kalan	Khaptiha Kalan
64	Sonbhadra	Chatara	Ramagarh	Ramgarh

65	Sambhal	Bahjoi	Bamneta	Bamneta
66	Ballia	Hanumanganj	Tikhampur	Tikhampur
67	Rae Bareli	Sataon	Onai Paharpur	Onai Paharpur
68	Gautam Budh Nagar	Dankaur	Dhanauri	Dhanauri Kalan
69	Unnao	Hasanganj	Hasanganj	Hazanganj
70	Baghpat	Baghpat	Meetli	Meetli
71	Kanpur Nagar	Kalyanpur	Sachendi Urf Chacheri	Sachendi
72	Hapur	Dhaulana	Bhajeda Kalan	Bhajeda Kalan
73	Maharajganj	Maharajganj	Pipra Baboo	Pipra Babu Maharaganj

74	Gorakhpur	Sardarnagar	Dumari Khas	Dumri Khas
75	Kaushambi	Kara	Shayara Meethepur	Sayara Meethepur

District wise detail of villages in Tripura

Sl. No	District	Sub-District / Block	Gram Panchayat	Village
1	Sipahijala	Nalchar	Padmini Nagar	Padmininagar
2	South	Satchand	Indiranagar	Indranagar GP
3	Unakoti	Kumarghat	Kanchanbari	Kanchanbari GP
4	Gomati	Kakraban	Dudhpushkarini	Duphkurini
5	Dhalai	Ambassa	Bagmara	Bagmara
6	Khowai	Kalyanpur	Dwarikapur	Dwarikapur GP
7	North	Kadamtala	Kadamtala	Kadamtala
8	West	Bamutia	West Gandhigram	Paschim Gandigram

Annexure-II

558 villages are being made digital under its own initiative by CSC e-Governance Service India Limited (CSC-SPV) through funds sourced from Corporate Social Responsibility (CSR).

District wise detail of villages being in Uttar Pradesh

Sr. No.	District	Block Name	Gram Panchayat	Village
1	Bulandshahr	Lakhaothi	Manglaur	Manglaur
2	Bulandshahr	Bulandshahr	Kuchheja	Kuchheja
3	Bulandshahr	Jahangirabad	Badarkha	Badarkha
4	Bulandshahr	Jahangirabad	Jatwai	Jatwai
5	Bulandshahr	Annupshahr	Telia Nangla	Telia Nangla
6	Bulandshahr	Shikarpur	Rangpur	Rangpur
7	Firozabad	Shikohabad	Rupaspur	Rupaspur

8	Firozabad	Shikohabad	Kudi	Kudi
9	Firozabad	Shikohabad	Indumai	Indumai
10	Firozabad	Dhiktoli	Dikhtoli	Dikhtoli
11	Firozabad	Shikohabad	Aronj	Aronj
12	Badaun	Salarpur	Binavar	Binavar
13	Badaun	Dehgwan	Shobhanpur	Sovranpur
14	Badaun	Budaun	Lakhanpur	Lakhanpur
15	Badaun	Jagat	Padauva	Padauna
16	Badaun	Budaun	Mallahpur	Mallahpur
17	Badaun	Budaun	Tehra	Tehra
18	Pilibhit	Puranpur	Shastri Nagar	Shastri Nagar
19	Pilibhit	Puranpur	Ashok Nagar	Ashok Nagar
20	Pilibhit	Puranpur	Bharatpur	Bharatpur
21	Pilibhit	Puranpur	Shanti Nagar	Shanti Nagar
22	Sitapur	Ailiya	Mirzapur	MIRZAPUR
23	Sitapur	Khairabad	Sarriyan Maluhi	Sarriyan Maluhi
24	Sitapur	Khairabad	Banehta	Banehta
25	Fatehpur	Malwan	Harsinghpur	Harsinghpur
26	Fatehpur	Malwan	Hardaurpur	Hardaurpur
27	Fatehpur	Malwan	Korsam	Korsam
28	Fatehpur	Malwan	Chittapur	Chittapur
29	Fatehpur	Malwan	Tenduli	Tenduli
30	Pratapgarh	Sadar	Gondey	Gonda
31	Pratapgarh	Sadar	Ranjeetpur Chibila	Ranjitpur Chilbila
32	Pratapgarh	Baba Belkharnath Dham	Ishanpur	Ishanpur
33	Pratapgarh	Baba Belkharnath Dham	Rakhaha	Rakhaha
34	Allahabad	Holgarh	Holgrha	Holagarh
35	Allahabad	Soroan	Soroan	Devgalpur

36	Allahabad	Soroan	Soroan	Dandupur
37	Allahabad	Soroan	Soroan	Madhopur Urf Sadhanganj
38	Barabanki	Fatehpur	Baisara	Baisara
39	Barabanki	Fatehpur	Tanda Nizam Ali	Tanda Nijam Ali
40	Barabanki	Fatehpur	Gheri	Kodnwa
41	Barabanki	Fatehpur	Kutlupur	Rajauli
42	Barabanki	Fatehpur	Tikapur	Tikapur
43	Barabanki	Suratganj	Umri-1	Kutlupur
44	Barabanki	Suratganj	Shahpur	Shahpur
45	Barabanki	Suratganj	Hathoya	Hathoya
46	Barabanki	Suratganj	Rampur Teliyani	Saidanpur
47	Barabanki	Suratganj	Pipri Mahar	Pipri Mahar
48	Barabanki	Banki	Piparauli	Piparauli
49	Barabanki	Banki	Sursanda	Sursanda
50	Barabanki	Masauli	Jalalpur	Jalalpur
51	Barabanki	Masauli	Pyarepur Saraiya	Pyarepur Saraiya
52	Barabanki	Masauli	Saraikashthan	Chilauki
53	Faizabad	Amaniganj	Akama	Akama
54	Faizabad	Milkipur	Mahdaona	Mahdaona
55	Faizabad	Sohawal	Tahseenpur	Tahsin pur
56	Sultanpur	Dubepur	Lauhar Pachhim	Bahadurpur
57	Sultanpur	Dubepur	Katka (Katkawli)	Katka Khan Pur
58	Sultanpur	Dubepur	Dadupur	Dadupur
59	Sultanpur	Jaisinghpur	Daulatpur	MISRAULI
60	Sultanpur	Dubepur	Loharamau	Loharamau
61	Sultanpur	Dubepur	Dikhouli	Dikhouli
62	Gonda	Wazeerganj	Durjanpur	Durzanpur
63	Gonda	Wazeerganj	Pipri	Pipari

64	Chandauli	Niyamatabad	Surauli	Surauli
65	Chandauli	Niyamatabad	Rohara	Rohada
66	Chandauli	Niyamatabad	Pachokhar	Pachokher
67	Chandauli	Brahani	Kamhariya	Kamariya
68	Chandauli	Brahani	Rampure	Rampur
69	Varnasi	Pindra	Indrakhapur	Indrakhapur
70	Varnasi	Harahua	Desepur	Desepur
71	Varnasi	Pindra	Pashchimpur	Pashchimpur
72	Varnasi	Harahua	Hazipur	Hazipur
73	Varnasi	Cholapur	Tari	Tari
74	Varnasi	Cholapur	Cholapur	Cholapur
75	Varnasi	Cholapur	Raunakhurd	Raunakhurd
76	Varnasi	Cholapur	Raunakala	Raunakala
77	Varnasi	Cholapur	Munari	Munari
78	Varnasi	Cholapur	Chittampur	Chittampur
79	Varnasi	Harahua	Tewar	Tewar
80	Varnasi	Harahua	Rajapur	Rajpur
81	Varnasi	Harahua	Gosaipur Mohav	Gosaipur Mohav
82	Varnasi	Harahua	Kohasi	Kohasi
83	Varnasi	Arajiline	Nagepur	Nagepur
84	Varnasi	Harahua	Soyepur	Soyepur
85	Varnasi	Harahua	Ganeshpur	Ganeshpur
86	Varnasi	Kashividyapith	Amrakhairachak	Amrakhairachak
87	Varnasi	Kashividyapith	Susuwahi	Susuwahi
88	Bhadohi	Gyanpur	Sabhai Raj Putani	Siyarha
89	Bhadohi	Suriyawan	Siyarha	Jamanipur Atgawan
90	Bhadohi	Bhadohi	Raimalpur	Raimalpur
91	Bhadohi	Bhadohi	Piprish	Pipris
92	Bhadohi	Bhadohi	Musilatpur	Musilatpur

93	Bhadohi	Gyanpur	Sabhai Raj Putani	Balbhadarpur
94	Badaun	Budaun	Sakhanu	Sakanau
95	Pilibhit	Puranpur	Gandhi Nagar	Gandhi Nagar
96	Sitapur	Parsaindi	Mirzapur	SIKATIYA
97	Sitapur	Khairabad	Terwa Chilaula	TERWA CHILAULA
98	Pratapgarh	Sadar	Bhojpur	Biharganj
99	Allahabad	Soroan	Soroan	Arismohalla
100	Sultanpur	Bhadaiyan	Jagdishpur	Kamtagang
101	Varnasi	Cholapur	Jagadeeshpur	Jagadeeshpur
102	Sambhal	Asmoli	Bhatpura	Bhatpura
103	Hathras	Sadabad	Mai	Mai
104	Farrukhabad	Rajepur	Husainpur Rajpur	Rajpur
105	Maharajganj	Sadar Maharajganj	Rampur	Rampur
106	Muzaffarnagar	Sadar	Rampur	Rampur
107	Siddharthnagar	Barhni	Dhebarwa khas	Dhebarwa Khas
108	PILIBHIT	BILSANDA	BAMRAULI	BAMRAULI
109	Lalitpur	Mehrauni	Saidpur	Saidpur
110	Ambedkar Nagar	Jalalpur	Jalapur Dehat	Jalapur Dehat
111	Sonbhadra	Robertsganj	Salkhan	Salkhan
112	Agra	Fatehabad	Nayapura	Nayapura
113	Aligarh	Jawan	Amrauli	Amrauli
114	Allahabad	Dhanpur	Mohammdabad	Mohammdabad
115	Chandauli	Chandauli	Baburi	Baburi
116	Rampur	Shahabad	Diviya Nagla	Diviya Nagla
117	Amroha	Dhanaura	Azampur	Azampur
118	Auraiya	Auraiya	Khanpur	Khanpur
119	Auraiya	Bhgayanagar	Barru	Barru
120	Baghpat	Baraut	Barawad	Barawad
121	Bahraich	Kaeisarganj	Chaksahugahna	Chaksahugahna

122	Balrampur	Gaisri	Gaisri	Gaisri
123	Banda	Kamasin	Pachhahun	Pachhahun
124	Barabanki	Siddhaur	Kothi	Kothi
125	Barabanki	Harakh	Harakh	Harakh
126	Barabanki	Fatehpur	Sihali	Sihali
127	Barabanki	Banki	Baraoli	Barauli
128	Barabanki	Dewa	Mamapur	Mamapur
129	Bareilly	Fatehganj West	Thiriya Khetal	Thiriya Khetal
130	Bareilly	Bhadpura	Kyoladia	Kholadia
131	Basti	Saltauwa Gopalpur	Jinwa	Jinwa
132	Bijnor	Noorpur	Azamgarh Urf Ratangarh	Azamgarh Urf Ratangarh
133	Budaun	Anurag Dixit	Shahswan	Kasva Bhagta Nagla
134	Budaun	Ujhani	Kachhla	Kachhla
135	Bulandshahr	Jhangirabad	Palipartapur	Palipartapur
136	Hardoi	Sandi	Bakhariya	Bakhariya
137	Chitrakoot	Karwi	Barwara	Barwara
138	Chitrakoot	Mau	Mau Mustkil	Mau Mustkil
139	Deoria	Rudrapur	Tarasara	Tarasara Khas
140	Etah	Aliganj	Angaraiya Gangai	Nagla Biriyan
141	Etawah	Mahewa	Halluharrajpur	Harrajpur
142	Etawah	Jaswantnagar	Rainagar	Raigar
143	Farrukhabad	Kaimganj	Hotepur	Hotepur
144	Gautam Buddh Nagar	Dankaur	Bhatta	Bhatta
145	Ghazipur	Saidpur	Holipur	Holipur
146	Gonda	Colonelganj	Changariya	Changariya
147	Gonda	Paraspar	Bhauriganj	Bhauriganj
148	Gorakhpur	Brahmpur	Pachdeuri	Pachdeuri
149	Gorakhpur	Gola	Ghodalotan	Ghodalotan

150	Gorakhpur	Campierganj	Ramchaura	Ramchaura
151	Gorakhpur	Sardarnagar	Saraiya	Saraiya
152	Gorakhpur	Kauriram	Bastoopar	Bastoopar
153	Hamirpur	Maudaha	Reevan	Reevan
154	Hapur	Hapur	Asura	Asura
155	Hapur	Garhmukteshwar	Dotai	Satish Saini
156	Hapur	Simbholi	Tigri(Tigro)	Tigri(Tigro)
157	Hardoi	Shahbad	Baripur	Baripur
158	Hathras	Sasni	Bijahari	Bijahari
159	Hathras	Mursan	Nagla Daya	Nagla Daya
160	Jalaun	Mahewa	Babai	Babai
161	Jaunpur	Maharajganj	Akahua	Akahua
162	Jhansi	Badagaon	Badagaon Rural	Badagaon Rural
163	Jhansi	Bangra	Patha Karka	Patha Karka
164	Jhansi	Gursaray	Dondiya	Dondiya
165	Kannauj	Saurikh	Saurikh Rural	Saurikh Rural
166	Kannauj	Chhibramau	Panthara	Panthara
167	Kanpur Dehat	Derapur	Marhana	Marhana
168	Etah	Jalesar	Nagla Sukhdev	Nagla Sukhdev
169	Kanpur Nagar	Sarsol	Sarsol	Sarsol
170	Kasganj	Sahawar	Chandi	Chandi
171	Kasganj	Kasganj	Jahagirpur	Jahagirpur
172	Kaushambi	Kara	Saurari Buzurg	Saurari Buzurg
173	Kaushambi	Sirathu	Singhiya Ahmad Karari	Singhiya Ahmad Karari
174	Kaushambi	Manjhanpur	Bharshawan	Bharshawan
175	Kushinagar	Fazilnagar	Dhaurahara	Dhaurahara
176	Kushinagar	Dudahi	Tilak Patti	Tilak Patti
177	Kushinagar	Tamkuhi Ra	Gosai Patti	Gosai Patti

178	Lakhimpur Kheri	Bijua	Bastauli	Bastauli
179	Lakhimpur Kheri	Lakhimpur	Chhauchh	Chhauchh
180	Lakhimpur Kheri	Nakha	Rangila Nagar	Rangila Nagar
181	Lalitpur	Talbehat	Birdha	Birdha
182	Lalitpur	Bar	Turka	Turka
183	Maharajganj	Siswa	Bijapar	Bijapar
184	Mahoba	Jaitpur	Ajnar	Ajnar
185	Mahoba	Panwari	Dulara	Dulara
186	Mahoba	Charkhari	Gaurahari	Gaurahari
187	Mainpuri	Barnahal	Sothra	Sothra
188	Azamgarh	Tarwa	Barehta	Firozpur
189	Mathura	Mathura	Jait	Jait
190	Mathura	Noujheel	Mana Gari	Mana Gari
191	Mau	Doharighat	Lakura	Lakura
192	Meerut	Machara	Kithur	Kithore
193	Meerut	Rajpura	Sisoli	Sisoli
194	Meerut	Parikshitghar	Khejuri Alyarpur	Khejuri Alyarpur
195	Mirzapur	Halliya	Halliya	Halliya
196	Mirzapur	Nagar City	Pipradad	Pipradad
197	Mirzapur	Jamalpur	Jamalpur	Jamalpur
198	Moradabad	Dilari	Salem Sari	Salem Sari
199	Moradabad	Moradabad	Bagarpur	Bagarpur
200	Moradabad	Chhajlet	Mori Hajratpur	Mohri Hajratpur
201	Muzaffarnagar	Khatauli	Satheri	Satheri
202	Muzaffarnagar	Baghra	Kinauni	Kinauni
203	Muzaffarnagar	Muzaffarnagar	Jarouda	Jarouda
204	Pilibhit	Kamesh Sharma	Jamunia Khas	Jamunia Khas
205	Kanpur Nagar	BILHAUR	BILHAUR Dehat	BILHAUR Dehat
206	Pratapgarh	Kunda	Chakadar Ali	Chakadar Ali

207	Pratapgarh	Mangraura	Kohadaur	Kohadaur
208	Pratapgarh	Laxmanpur	Semar Saraiya	Semar Saraiya
209	Raebareli	Sataon	Gujhari	Gojhari
210	Raebareli	Sareni	Bhojpur	Bhojpur
211	Raebareli	Rahi	Dariyapur	Dariyapur
212	Rampur	Chamrayya	Durg Nagla	Durg Nagla
213	Deoria	Bhalwani	Khukhundu	Khukhundu
214	Rampur	Bilaspur	Begmabad	Sainjna
215	Rampur	Uvais Ahamad	Zalif Nagla	Zalif Nagla
216	Saharanpur	Muzaffarabad	Bhulni	Bhulni
217	Saharanpur	Nakur	Kulheri	Kulheri
218	Sambhal	Sambhal	Dehpa	Dehpa
219	Sant Ravidas Nagar	Gyanpur	Sahasipur	Sahasipur
220	Sant Ravidas Nagar	Abholi	Abholi	Abholi
221	Sant Ravidas Nagar	Aurrai	Hariharpur	Hariharpur
222	Shahjahpur	Khutar	Saufri	Nagra
223	Shahjahpur	Jalalabad	Pehna	Pehna
224	Shamli	Kandhla	Jasala	Jasala
225	Shamli	Kairana	Kaserwa Kalan	Kaserwa Kalan
226	Shravasti	Ikauna	Gopalpur	Gopalpur
227	Sitapur	Biswan	Sahari Sarai	Mahmoodpur Bazar
228	Sitapur	Rampur Mathura	Gaura	Gurecha
229	Sonbhadra	Chopan	Chopan	Chopan
230	Sultanpur	Baldirai	Bhawanigarh	Bhawanigarh
231	Sultanpur	Lambhua	Lambhua	Lambhua
232	Deoria	Deoria	Pakadi Khas	Pakri Khas
233	Shamli	Kairana	Bhura	Bhura
234	Meerut	Rohta	Puth Khas	Puth Khas

235	Meerut	Rohta	Rampur Moti	Rampur Moti
236	Shamli	Kandhla	Panjokhera	Panjokhera
237	Muzaffarnagar	Charthawal	Buddha Khera	Buddha Khera
238	Bijnor	Afzalgarh	Rasulabad	Rasulabad
239	Firozabad	Madanpur	Siyarmau Harganpur	Nagla Lokman
240	Moradabad	Dilari	Sidlau Nazarpur	Sidlau Nazarpur
241	Basti	Basti Sadar	Madwanagar	Madwanagar
242	Kasganj	Soron	Chakeri	Chakeri
243	Baghpat	Baghpat	Bilochpura	Bilochpura
244	Muzaffarnagar	Jansath	Sambhalhera	Sambhalhera
245	Azamgarh	Azamatgarh	Sukhamdatt Nagar	Athnaru
246	Shahjahanpur	Banda	Alampur Pipriya	Aalampur Pipriya
247	Unnao	Hilauli	Bachhaura	Bachhaura
248	Gautam Buddh Nagar	Dadri	Kalonda	Kalonda
249	Siddharth Nagar	Barhni	Jiya Bhari	Jiyabhari
250	Lakhimpur	Bijua	Padariya Tula	Padariya Tula
251	Sitapur	Pahla	Bharthar	Bharthar
252	Agra	Kiraoli	Runkata	Runkuta
253	Muzaffarnagar	Budhana	Baroda	Baroda
254	Gonda	Wazirganj	Jamunha Majhreti	Jamunaha Mazreti
255	Ambedkarnagar	Bhiyano	Berma	Berma
256	Jalaun	Dakor	Pachokhra	Pachokhra
257	Deoria	Tarkulawan	Sirasiya Patti Husain	Sirsia Patti Hussain
258	Barabanki	Banki	Kurauli	Kurauli
259	Shamli	Shamli	Kheri Karmu	Shamli
260	Faizabad	Bikapur	Manapur	Usari
261	Mathura	Mathura	Rajpur Bangar	Rajpur Bangar
262	Baghpat	Chaproli	Rathaura	Rathaura
263	Meerut	Sardhana	Salawa	Salawa

264	Jhansi	Babina	Balaura	Balaura
265	Kanpur Nagar	Bhitargaon	Bhitargaon	Bhitargaon
266	Budaun	Miyaun	Roopamai	Roopamai
267	Hardoi	Sursa	Sathra	Ghamoiya
268	Maharajganj	Maharajganj	Karmaha	Karmha
269	Bareilly	Meerganj	Mankara	Mankara
270	Varanasi	Kashividyapith	Susuwahi	Susuwahi
271	Allahabad	Shankargarh	Lakhan Pur	Lakhanpur
272	Sitapur	Kasmanda	Jodura	Jodura
273	Siddharthnagar	Dumariyaganj	Dewa jiyauddin	Bewa
274	Lucknow	Mohanlalganj	Nigohan	Nigohan
275	Jhansi	Mauranipur	Khandarka	Khandarka
276	Farrukhabad	Kaimganj	Goojarpur	Goojarpur
277	Shamli	Unn	Taprana	Taprana
278	JALAUN	KADAURA	BARA	BARA
279	VARANASI	KASHI Vidyapith	KANDAWA	CHITAIPUR
280	Ghazibad	Loni	Mandaula	Mandaula
281	ЕТАН	NIDHAULI KALAN	BARAI	PUTHIYA
282	UNNAO	BANGARMA U	NEWAL	NEWAL
283	Kanpur Nagar	KALYANPU R	MAKSOODA BAD	MAKSOODA BAD
284	Muzaffarnagar	Khatauli	Chandsina	Chandsina
285	MUZAFFARNAGAR	MORNA	KAMHERA	KAMHERA
286	Ballia	Bansdih	Malhouwa	Malhouwa
287	Sant Kabir Nagar	Belhar Kala	Lahrauli Thakurai	Lahrauli Thakurai
288	Sultanpur	Dubepur	Uturi	Uturi
289	KANNAUJ	CHHIBRAMA	KASAWA	KASAWA
290	Sant Kabir Nagar	Haisar Bazar	Banda Bazar	Banda Bazar

291	Maharajganj	Partawal	Natava	Natava
292	Jhansi	Bangra	Deori singhpura	Deori singhpura
293	Fatehpur	Teliyani	Aladatpur	Basatpur
294	Kanpur Dehat	Derapur	Galauapur	Galauapur
295	Kanpur Dehat	Akhbarpur	Tigain	Tigain
296	Mau	Ghosi	Maurbojh	Maurbojh
297	Sambhal	Pawasa	Govindpur	Govindpur
298	Shrawasti	Gilaula	Fatuhapur	Laxman Nagar
299	Lucknow	Sarojini Nagar	Bijnor	Bijnor
300	BIJNOR	NOORPUR	SHE	SHE
301	Etawah	basrehar	bahadurpur luhiya	bahadurpur luhiya
302	Gazipur	Bhadaura	Kutubpur-Bara	Kutubpur
303	Azamgarh	Phalna	Pauni Khurd	Pauni Khurd
304	Firozabad	Firozabad	Baramai	Baramai
305	Shahjahanpur	Dadrol	Banthara	Banthara
306	Varanasi	Kashi Vidyapith	Chitauni Kot	Chitauni Kot
307	Bulandshahr	Bulandshahr	Akbarpur	Kazampur Devli
308	Varanasi	Arajiline	Basant Patti	Basant Patti
309	Varanasi	Arajiline	Bhikhampur	Bhikhampur
310	Varanasi	Arajiline	Gaharpur	Gaharpur
311	Varanasi	Arajiline	Parampur	Parampur
312	Varanasi	Arajiline	Gazapur	Gazapur
313	Varanasi	Arajiline	Marui	Marui
314	Varanasi	Arajiline	Mohan Sarai	Mohan Sarai
315	Varanasi	Arajiline	Gaur	Gaur
316	Varanasi	Arajiline	Dindaspur	Dindaspur
317	Varanasi	Cholapur	Ajagara	Ajagara
318	Varanasi	Harahua	Sabhaipur	Sabhaipur
319	Varanasi	Harahua	Singhapur	Singhapur

320	Varanasi	Harahua	Udaipur	Udaipur
321	Varanasi	Kashi Vidyapeeth	Churamanpur	Churamanpur
322	Varanasi	Kashi Vidyapeeth	Saray Dagari	Saray Dagari
323	Varanasi	Kashi Vidyapeeth	Karasara	Karasara
324	Varanasi	Pindra	Karami	Karami
325	Varanasi	Pindra	Ghoghari	Ghoghari
326	Varanasi	Pindra	Garthama	Garthama
327	Varanasi	Pindra	Krishnapur Kala	Krishnapur Kala
328	Varanasi	Pindra	Vinda	Vinda
329	Varanasi	Sevapuri	Pure	Pure
330	Varanasi	Sevapuri	Bhishampur	Bhishampur
331	Varanasi	Sevapuri	Baraki	Baraki
332	Varanasi	Sevapuri	Hariharpur	Hariharpur
333	Varanasi	Sevapuri	Hirampur	Hirampur
334	Varanasi	Pindra	Pindra	Pindra
335	Varanasi	Cholapur	Kaithi	Kaithi
336	Varanasi	Pindra	Mahgaon	Mahgaon
337	Varanasi	Pindra	Thana	Thana
338	Varanasi	Pindra	Basaw	Basaw
339	Varanasi	Cholapur	Dhaurhara	Dhaurhara
340	Varanasi	Arajiline	Veersinghpur	Veersinghpur
341	Varanasi	Chiraigaon	Milkopur	Milkopur
342	Varanasi	Cholapur	Razala	Razala
343	Varanasi	Pindra	Jhanjhaur	Jhanjhaur
344	Varanasi	Kashi Vidyapeeth	Tikari	Tikari
345	Varanasi	Kashi Vidyapeeth	Naipura Kala	Naipura Kala
346	Varanasi	Arajiline	Dipapur	Dipapur
347	Varanasi	Sevapuri	Hathi	Hathi

348	Varanasi	Pindra	Jagdishpur	Jagdispur
349	Varanasi	Cholapur	Barthara Khurd	Barthara Khurd
350	Varanasi	Sevapuri	Kardhana	Kardhana
351	Varanasi	Arajiline	Belaudi	Belaudi
352	Varanasi	Arajiline	Dayapur	Dayapur
353	Varanasi	Kashi Vidyapeeth	Chandpur	Chandpur
354	Varanasi	Arajiline	Ramraipur	Ramraipur
355	Varanasi	Pindra	Karkhiyaw	Karkhiyaw
356	Varanasi	Baragaon	Lakhmipur	Lakhmipur
357	Varanasi	Baragaon	Basani	Basani
358	Varanasi	Baragaon	Kharariya Khas	Kharariya Khas
359	Varanasi	Baragaon	Malhath	Malhath
360	Varanasi	Baragaon	Kharawan	Kharawan
361	Varanasi	Baragaon	Nimaich	Nimaich
362	Varanasi	Baragaon	Saipur	Saipur
363	Varanasi	Baragaon	Kudi	Kudi
364	Varanasi	Baragaon	Chak Kharawan	Chak Kharawan
365	Varanasi	Baragaon	Kuar	Kuar
366	Varanasi	Baragaon	Sonpurwa	Sonpurwa
367	Varanasi	Baragaon	Chilbila	Chilbila
368	Bareilly	Bhojipura	Piplsana Chaudhari	Piplsana Chaudhari
369	Bareilly	Mirganj	Deosas	Deosas
370	Bareilly	Mirganj	Sindhauli	Sindhauli
371	Bareilly	Bithri Chainpur	Kamua Kalan	Kamua Kalan
372	Bareilly	Baheri	Rainawada	Rainawada
373	Bareilly	Baheri	Siyatheri	Siyatheri
374	Bareilly	Nawabganj	Khijarpur Parewa	Khijarpur Parewa
375	Bareilly	Nawabganj	Bijamau	Bijamau
376	Bareilly	Bhadpura	Barkhan	Barkhan

377	Bareilly	Bhadpura	Delel Nagar	Delel Nagar
378	Bareilly	Bhuta	Bhuta	Bhuta
379	Bareilly	Bithri Chainpur	Tirkunia	Tirkunia
380	Bijnor	Afzalgarh	Suawala	Suawala
381	Bijnor	Dhampur	Balkishanpur	Balkishanpur
382	Bijnor	Jalilpur	Bashta	Bashta
383	Bijnor	Mohammedpur Deomal	Ibrahimpur Khandsal	Ibrahimpur Khandsal
384	Bijnor	Nehtaur	Begrajpur	Begrajpur
385	Bijnor	Noorpur	Azamghar Urf Ratangarh	Azamghar Urf Ratangarh
386	Bijnor	Afzalgarh	Abherajpur	Abherajpur
387	Bijnor	Dhampur	Teevadee	Teevadee
388	Bijnor	Haldaur(Khari Jhalu)	Inampura	Inampura
389	Bijnor	Nehtaur	Sherpurbala	Sherpurbala
390	Bijnor	Noorpur	Heempur Bujurg	Heempur Bujurg
391	Mathura	Raya	Gaju	Gaju
392	Mathura	Raya	Gosna	Gosna
393	Mathura	Nohjhil	Hasanpur	Hasanpur
394	Mathura	Baldev	Jagdeesh Pur	Jagdeesh Pur
395	Mathura	Mant	Suraj	Suraj
396	Mathura	Mant	Mant Raja Bangar	Mant Raja Bangar
397	Mathura	Mathura	Nagla Bohara	Nagla Bohara
398	Mathura	Mathura	Raal	Raal
399	Mathura	Mathura	Mukhrai	Mukhrai
400	Mathura	Govardhan	Bachhgaon	Bachhgaon
401	Mathura	Govardhan	Magorra	Magorra
402	Mathura	Govardhan	Neemgaon	Neemgaon
403	Pilibhit	Barkhera	Suhas	Suhas

404	Pilibhit	Barkhera	Vikrampur	Vikrampur
405	Pilibhit	Lalurikhera	Kalyanpur Khas	Kalyanpur Khas
406	Pilibhit	Marori	Chat Dang	Chat Dang
407	Pilibhit	Bisalpur	Mahadewa	Mahadewa
408	Pilibhit	Bisalpur	Mirpur Bahanpur	Mirpur Bahanpur
409	Pilibhit	Bilsanda	Rath	Rath
410	Saharanpur	Nagal	Taiyyabpur Badh	Taiyyabpur Badh
411	Saharanpur	Puwarka	Harora Aht	Harora Aht
412	Saharanpur	Sadauli Qadeem	Ambehta	Ambehta
413	Saharanpur	Sarsawan	Nathmalpur	Nathmalpur
414	Saharanpur	Nagal	Jatoul	Jatoul
415	Saharanpur	Puwarka	Palli	Palli
416	Saharanpur	Sadauli Qadeem	Chack Khizarpur Mutafapur	Chack Khizarpur Mutafapur
417	Saharanpur	Sarsawan	Chauri Mandi	Chauri Mandi
418	Varanasi	Baragaon	NATHAIPUR	Ahirani
419	Varanasi	Baragaon	AKODHA	Akodha
420	Varanasi	Baragaon	DHANANJAYPUR	Amilo
421	Varanasi	Baragaon	ANEAI	Aneai
422	Varanasi	Baragaon	ASWARI	Aswari
423	Varanasi	Baragaon	SARVIPUR	Azoripur
424	Varanasi	Baragaon	BACHAURA	Bachaura
425	Varanasi	Baragaon	BIRAWKOT	Badavapur
426	Varanasi	Baragaon	BAHUTARA	Bahutara
427	Varanasi	Baragaon	AKODHA	Bairahana
428	Varanasi	Baragaon	BALRAMPUR	Balrampur
429	Varanasi	Baragaon	BALUA	Balua
430	Varanasi	Baragaon	DHORA	Banarasipur
431	Varanasi	Baragaon	BARAGAON	Baragaon

432	Varanasi	Baragaon	BARAI	Barai
433	Varanasi	Baragaon	BARHI NEWADA	Barhi Newada
434	Varanasi	Baragaon	BARHIKALA	Barhikala
435	Varanasi	Baragaon	BARZI	Barzi
436	Varanasi	Baragaon	BAULIYA	Bauliya
437	Varanasi	Baragaon	BELAWA	Belawa
438	Varanasi	Baragaon	RAMPUR(1)	Bhagwanpur
439	Varanasi	Baragaon	BHARATHARA	Bharathara
440	Varanasi	Baragaon	ANEAI	Bharathipur
441	Varanasi	Baragaon	MAKSUDAN PATTI	Bhawanipur
442	Varanasi	Baragaon	BHITI	Bhiti
443	Varanasi	Baragaon	BARAI	Bikapur
444	Varanasi	Baragaon	BIRAWKOT	Biraw
445	Varanasi	Baragaon	TILWAR	Chak Bankat
446	Varanasi	Baragaon	BARAI	Chak Barai
447	Varanasi	Baragaon	DHODHAIPUR	Chak Bhatan
448	Varanasi	Baragaon	DHODHAIPUR	Chak Chamran
449	Varanasi	Baragaon	SIYARAHA	Chakiya
450	Varanasi	Baragaon	KATHIRAON	Chakmalasi
451	Varanasi	Baragaon	BASANI	Chandarpur
452	Varanasi	Baragaon	CHANGWAR	Changwar
453	Varanasi	Baragaon	BHITI	Chatturpur
454	Varanasi	Baragaon	CHHEDAPUR	Chhedapur
455	Varanasi	Baragaon	DALLIPUR	Dallipur
456	Varanasi	Baragaon	DANDUPUR	Dandupur
457	Varanasi	Baragaon	ASWARI	Darapur
458	Varanasi	Baragaon	DABETHUA	Debethua
459	Varanasi	Baragaon	DEV CHANDPUR	Devchandpur
460	Varanasi	Baragaon	DHANANJAYPUR	Dhananjaypur

461	Varanasi	Baragaon	DHODHAIPUR	Dhodhaipur
462	Varanasi	Baragaon	DHORA	Dhora
463	Varanasi	Baragaon	ESHIPUR	Eshipur
464	Varanasi	Baragaon	DALLIPUR	Fatehpur
465	Varanasi	Baragaon	GAJAPUR	Gajapur
466	Varanasi	Baragaon	GANGKALA	Gang Khurd
467	Varanasi	Baragaon	GANGKALA	Gangkala
468	Varanasi	Baragaon	GHAMHAPUR	Ghamhapur
469	Varanasi	Baragaon	HAMIRA PUR	Hamirapur
470	Varanasi	Baragaon	BALUA	Harehu
471	Varanasi	Baragaon	HARINATHPUR	Harinathpur
472	Varanasi	Baragaon	HASANPUR	Hasanpur
473	Varanasi	Baragaon	KODAI	Ishwarpur
474	Varanasi	Baragaon	KUSUMURA	Itaha
475	Varanasi	Baragaon	BASANI	Jaddupur
476	Varanasi	Baragaon	MAKSUDAN PATTI	Janak Patti
477	Varanasi	Baragaon	KANIYAR	Kaniyar
478	Varanasi	Baragaon	KATHIRAON	Kathiraon
479	Varanasi	Baragaon	KAVIRAMPUR	Kavirampur
480	Varanasi	Baragaon	KHARARIYA TALUKA VIRAW	Kharariya Taluka Biraw
481	Varanasi	Baragaon	BHARATHARA	Khataura
482	Varanasi	Baragaon	SARVIPUR	Khemapur Bandobasti
483	Varanasi	Baragaon	KODAI	Kodai
484	Varanasi	Baragaon	KOILAR	Koilar
485	Varanasi	Baragaon	PHULWARIYA	Kumbhapur
486	Varanasi	Baragaon	KURU	Kuru
487	Varanasi	Baragaon	KUSUMURA	Kusumura
488	Varanasi	Baragaon	SONPURWA	Lachhi Rampur

489	Varanasi	Baragaon	SONPURWA	Lakhansipur
490	Varanasi	Baragaon	MADHUMAKHIYA	Madhumakhiya
491	Varanasi	Baragaon	MAHIMAPUR	Mahimapur
492	Varanasi	Baragaon	SISAVA(ANAI)	Mahuari
493	Varanasi	Baragaon	MAJHGAWA KALA	Majhgawan Kala
494	Varanasi	Baragaon	TILWAR	Majhgawan Khurd
495	Varanasi	Baragaon	MAKSUDAN PATTI	Maksudan Patti
496	Varanasi	Baragaon	DHORA	Nakati
497	Varanasi	Baragaon	NATHAIPUR	Nathaipur
498	Varanasi	Baragaon	KHARARIYA TALUKA VIRAW	Newada
499	Varanasi	Baragaon	PACHRASI	Pachrasi
500	Varanasi	Baragaon	ESHIPUR	Pandeypur
501	Varanasi	Baragaon	DHANANJAYPUR	Pashcheempur
502	Varanasi	Baragaon	GAJAPUR	Payakpur
503	Varanasi	Baragaon	PHULWARIYA	Phulwariya
504	Varanasi	Baragaon	PURARAGUNATHPUR	Pura Raghunathpur
505	Varanasi	Baragaon	RAI PUR	Raipur
506	Varanasi	Baragaon	RAMPUR(1)	Rampur (Basani)
507	Varanasi	Baragaon	RASULHA	Rasulha
508	Varanasi	Baragaon	NIMAICH	Rasulpur
509	Varanasi	Baragaon	SAGUNHA	Sagunha
510	Varanasi	Baragaon	SARAVA	Sarava
511	Varanasi	Baragaon	SIYARAHA	Saripur
512	Varanasi	Baragaon	SARVIPUR	Sarvipur
513	Varanasi	Baragaon	SHERWANIPUR	Sherwanipur
514	Varanasi	Baragaon	BIRAWKOT	Singhpur
515	Varanasi	Baragaon	SISAVA(ANAI)	Sisava
516	Varanasi	Baragaon	SIYARAHA	Siyaraha

517	Varanasi	Baragaon	BIRAWKOT	Sonahi
518	Varanasi	Baragaon	TADI	Tadi
519	Varanasi	Baragaon	TARASADA	Tarasada
520	Varanasi	Baragaon	HASANPUR	Telari
521	Varanasi	Baragaon	NATHAIPUR	Tetuaa
522	Varanasi	Baragaon	BACHAURA	Thathara
523	Varanasi	Baragaon	TILWAR	Tilawar
524	Varanasi	Baragaon	VISHVANATHPUR	Vishvanathpur
525	Baghpat	Khekra	Firozpur	Firozpur
526	Baghpat	Baghpat	Sarurpur Kalan	Sarurpur Kalan
527	Baghpat	Baghpat	Shikopur	Shikopur
528	Baghpat	Baraut	Dhikana	Dhikana
529	Baghpat	Baraut	Luhari	Luhari
530	Baghpat	Baraut	Jagos	Jagos
531	Baghpat	Binauli	Nirpura	Nirpura
532	Baghpat	Khekra	Basi	Basi
533	Baghpat	Khekra	Sankrod	Sankrod
534	Baghpat	Khekra	Rawan Urf Baragoan	Rawan Urf Baragoan
535	Baghpat	Khekra	Mavikala	Mavikala
536	Baghpat	Baghpat	Sisana	Sisana
537	Baghpat	Baghpat	Pawla Begmabad	Pawla Begmabad
538	Baghpat	Binauli	Daha	Daha
539	Baghpat	Binauli	Sirsali	Sirsali
540	Baghpat	Binauli	Ranchhar	Ranchhar
541	Baghpat	Baraut	Shabga	Shabga
542	Baghpat	Pilana	Daula	Daula

District wise detail of villages in **Tripura**

Sr. No.	District	Block Name	Gram Panchayat	Village
1	Gomati	Tepania	Dhakhin Bagma	Dhakhin Bagma
2	Sepahijala	Boxanagar	Dhanirampur Adc	Dhanirampur Adc
3	Gomati	Matabari	Fulkumari	Fulkumari 1
4	Khowai	Tulashikar	Holong Mutai Adc Village	Holong Mutai
5	North	Kalacherra Rd Block	Ichailalcherra	Ichailalcherra
6	South	Hrishyamukh	Matai	Matai
7	North	Kalacherra Rd Block	North Hura	North Hura
8	South	Satchand	South Bhuratali	South Bhuratali
9	Unakoti	Chandipur	Srirampur	Srirampur
10	Khowai	Teliamura	Teliamura Municipal Council	Teliamura
11	Sepahijala	Mohanbogh	Urmai Gp Office	Urmai Gp Office
12	Unakoti	Pecharthal	Uttar Machmara	Uttar Machmara
13	West	Mohanpur	Vidhyasagar	Vidyasagar
14	Dhalai	Salema	Dabbari	Dabbari
15	Dhalai	Ambassa	Jeolcherra	Jeolcherra
16	West	Dukli	Srinagar	Srinagar

The Department of Telecommunication has undertaken the following schemes for providing broadband services in rural and remote areas of the country with support from USOF:

1. **BharatNet project** is being implemented in a phased manner to provide broadband connectivity to all the Gram Panchayats (GPs) in the country. As on 09.07.2021, a total number of 1,57,919 Gram Panchayats have been made Service Ready under the BharatNet. Further, as part of this project, the last mile connectivity, through Wi-Fi or any other suitable broadband technology, is to be provided at all the GPs in the country. As on 09.07.2021, Wi-Fi hotspots have been installed in 1,04,310 GPs and 5,10,730 Fibre to the Home (FTTH) connections have been provided through BharatNet.

On 30.06.2021, the Union Cabinet accorded approval for a revised strategy for implementation of BharatNet through Public-Private Partnership (PPP) model in 16 States of the country. BharatNet is now being extended upto all inhabited villages beyond GPs in the said States. The Cabinet has also accorded in-principle approval for extending broadband to all inhabited villages of the remaining States and Union Territories (UTs).

- 2. For provision of 4G mobile services by installation of 2,542 towers in Left Wing Extremism (LWE) affected areas under Phase-II, the tender has been floated and finalized. The approval for award of work is under submission.
- 3. 4G Mobile Services in Uncovered villages of Meghalaya and seamless coverage along National Highway:

The project was approved by the Cabinet on 23.05.2018 and as per approval of Digital Communications Commission (DCC), the work has been awarded for 1,164 uncovered villages and 11 sites along National Highways by installation of 889 in Meghalaya on 04.09.2020 for provisioning of 4G mobile services. Project is under implementation and is targeted to be completed in 18 months since the award of work.

4. 4G Mobile Services in Uncovered Villages of Arunachal Pradesh and 2 Districts of Assam:

As per the Cabinet approval of 09.12.2020, provision of 4G mobile services in 2374 uncovered villages by installation of 1511 towers in Arunachal Pradesh and two Districts of Assam (KarbiAnglong& Dima Hasao) has been approved at an estimated cost of Rs. 2028.80 Cr.The tender has been floated and opened on 02.06.2021 and the same is under evaluation for selection of Implementing Agency.

5. Mobile Services in Uncovered villages in Assam, Manipur, Mizoram, Nagaland, Tripura, Sikkim, and Arunachal Pradesh (National Highways only) of NER and seamless coverage along National Highway:

Under this scheme, Mobile connectivity is to be provided by setting up 2004 towers in the uncovered villages and along National Highways of Assam, Manipur, Mizoram, Nagaland, Tripura, Sikkim, and Arunachal Pradesh (National Highways only) of North-East region. The Agreements were signed with Bharti Airtel Ltd. and Bharti Hexacom Ltd. on 08.12.2017 for implementation of the project and 1,358 sites are already providing services, covering 1246 villages and 283 National Highways sites. Though the Agreement with the implementation

Agencies (Bharti Airtel Ltd/Bharti Hexacom Ltd) is for providing 2G services, the Implementing Agencies on their own have been providing 4G services along with 2G services at about 90% tower sites.

- 6. For providing mobile connectivity in 354 uncovered villages of J&K, Ladakh, Himachal Pradesh, Uttar Pradesh, Bihar, Rajasthan, Gujarat, Uttarakhand, Border area & other priority areas, an Agreement has been signed. As on 30.06.2021, a total of 129 villages have bene covered under the scheme. The project is likely to be completed by October, 2021. The Implementing Agency is providing 4G services.
- 7. For providing **4G mobile connectivity by installation of 462 towers in 502 uncovered villages of Aspirational Districts in four States** (namely Uttar Pradesh, Bihar, Madhya Pradesh & Rajasthan), Agreement has been signed and work is under progress.
- 8. Provision of 4G Mobile Coverage in Uncovered Villages and seamless 4G Mobile coverage of National Highway in Andaman & Nicobar Islands:

DCC in its meeting held on 20.12.2019 approved a project for setting up of 82 towers to provide mobile services on 4G Technology in identified 85 uncovered villages (with population of 10 or more), and 42 towers for providing 4G mobile services to bridge the gaps in mobile connectivity along uncovered NH-4 (earlier NH-223). The CAPEX & OPEX for 5 years are to be funded by USOF through VGF Model [Total: Rs 129.58 Crore (excluding taxes)]. The target for completion of project is twelve (12) months from the date of signing of the agreement, i.e. by March 2022. However, as per request of M/s RJIL, extension of three months has been granted for field survey/ implementation of the project under Force Majeure situation due to prevailing restrictions imposed by Andaman & Nicobar UT Administration owing to 2nd wave of COVID-19.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2536

TO BE ANSWERED ON: 04.08.2021

DIGITAL VILLAGES

2536. SHRI PRATHAP SIMHA: DR. UMESH G. JADHAV: SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state:

- (a) the district-wise number and details of the villages made digital in the State of Karnataka at present;
- (b) funds allocated so far to the State of Karnataka for making the said villages digital; and
- (c) the various facilities being provided in the said digital villages at present?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): One Village each from all 30 districts of the State of Karnataka are covered under the Digital Village Pilot project. Details are at Annexure I.

In addition, 19 villages are also being made digital by the CSC e-Governance Service India Limited (CSC-SPV) through funds sourced from Corporate Social Responsibility (CSR). The district-wise number and details of the villages is enclosed at Annexure II.

(b): The pilot project is being implemented under the Digital India Scheme which is a Central Sector Scheme of the Ministry of Electronics and Information Technology. The project is being implemented through CSC e-Governance Service India Limited (CSC-SPV) with a total outlay of Rs 98.32 Cr. Funds are therefore not allocated to States/UT governments for the implementation of this project.

- (c): The facilities provided in these villages under the Digital Village project including the G2C and B2C services are as under:
 - i. Education Service Courses offered (i) Basic Computer Course (BCC), (ii) Course on Computer Concept (CCC), (iii) Tally Kaushal Praman Patra
 - ii. Health Services Tele-Health & Tele-Veterinary consultation
 - iii. Financial Inclusion- Financial inclusion awareness programme
 - iv. Solar street lights (8 Solar lights per village)
 - v. Skill Development in (a) Automotive Technician, (b) Handset repairing, (c) Field Technician- Home Appliances, and (d) Electrical Technician.

Annexure- I

30 villages of Karnataka are being made digital as per the criteria of covering one village/district/State-UT of the country.

District wise detail of villages being covered for Digital Village implementation in the State of Karnataka

Sr. No	District	Sub-District / Block	Gram Panchayat	Village
1	Ramnagar	Magadi	Thaggikuppe	Thaggikuppe
2	Haveri	Shiggaon	Hulgur	Hulgur
3	Chikkaballapur	Gowribidnur	Muddalodu	Muddalodu
4	Raichur	Shindhanur	Udbal (U)	Ubdal U
5	Tumkur	Kunigal	Amruthur	Amruturu
6	Chitradurga	Hosadurga	Jankal	Jankal
7	Yadgir	Yadgir	Kalebelgunda	Kalebelagundi
8	Davanagere	Davanagere	Anagodu	Angodu
9	Uttara Kannada	Kumta	Hegde	Hegde
10	Gulburga	Aland	Sarasamba	Sarasamba
11	Mandya	Mandya	Basaralu	Basaralu
12	Bangalore Rural	Dodballapur	Dargajogihalli	Daragajogihalli
13	Chikamagalur	Sakarayapatana	Hullehalli	Hulikere
14	Bangalore Urban	Anekal	Hennagara	Hennagara

15	Dharwad	Dharwad	Kotur	Kotur
16	Dakashinakannada	Belthangadi	Venur	Venur
17	Koppal	Gangavati	Herur	Herur
18	Udupi	Kundapur	Anagali	Anagalli
19	Kolar	Kolar	Narasapura	Narasapur
20	Mysore	Nanjangud	Doddakowlande	Doddakowlande
21	Hassan	Arkalgud	Konanur	Konanur
22	Chamarajanagar	Chamarajanagar	Kuderu	Kuderu
23	Bidar	Aurad	Murki	Muraki
24	Gadag	Gadag	Beladhadi	Beladhadi
25	Belgaum	Athani	Hulagabali	Hulagabali
26	Bagalkot	Jamakhandi	Hunnur	Hunnur
27	Vijayapur	Muddebihal	Nelatwad	Nelatwad
28	Shimogha	Shimogha	Holaluru	Holaloor
29	Kodagu	Somvarpet	Alur	Alur
30	Bellary	Bellary	Kallukamba	Kallukamba

Annexure-II

19 villages are being made digital under its own initiative by CSC e-Governance Service India Limited (CSC-SPV) through funds sourced from Corporate Social Responsibility (CSR).

District wise detail of villages being covered under Digital Village scheme in the state of Karnataka under CSR

Sr. No.	District	Block Name	Gram Panchayat	Village
1	Bidar	Basavakalyan	Nirgudi	Dhangarwadi
2	Bidar	Basavakalyan	Nirgudi	Dasarwadi
3	Bidar	Basavakalyan	Nirgudi	Kaudiyal (R)
4	Bidar	Basavakalyan	Nirgudi	Nirgudi
5	Bidar	Basavakalyan	Nirgudi	Rolla
6	Uttar Kannada	Honnavar	Hadinbal	Hadinbal

Sr. No.	District	Block Name	Gram Panchayat	Village
7	Bangalore Urban	Anekal	Anekal	Attibelli
8	Vijayapur	Chadachan	Bardol	Bordol
9	Haveri	Chillurbadni	Chillurbadni	Chillurbadni
10	Bagalkot	Bagalkot	Yadahalli	Gaddankeri Cross
11	Bellary	Siruguppa	Hatcholli	Hatcholli
12	Chitradurga	Kanchipura	Kanchipura	Kanchipura
13	Koppal	Yelburga	Kudarimoti	Kudarimoti
14	Raichur	Kurdi	Kurdi	Kurdi
15	Bangalore Rural	Hoskote	Lakkondahalli	Lakkondahalli
16	Kolar	Malur	Lakkur	Lakkur
17	Uttrakannada	Murdeshwar	Mavalli	Murdeshwar, Mavalli
18	Dharwad	Hubli	Sulla	Sulla
19	Davanagere	Davanagere	Shyagale	Shyagale

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2625

TO BE ANSWERED ON: 04.08.2021

FUNDS FOR DIGITISATION

2625. SHRI RAJAN VICHARE:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the villages made digital in the state of Maharashtra at present;
- (b) the funds allocated so far to the state of Maharashtra for making the villages digital; and
- (c) the details of facilities being provided in such digital villages during the last two years?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): One village each from 34 districts of State of Maharashtra are covered under the Digital Village Pilot project. The project is being implemented through CSC e-Governance Service India Limited (CSC-Special Purpose Vehicle). The details are at Annexure I.

In addition, 261 villages are being made digital under its own initiative by the CSC e-Governance Service India Limited (CSC-SPV) through funds sourced from Corporate Social Responsibility (CSR). The details are at Annexure II.

- (b): The Digital Village Pilot project is being implemented under the Digital India Scheme which is a Central Sector Scheme of the Ministry of Electronics and Information Technology. The project is being implemented through CSC e-Governance Service India Limited (CSC-Special Purpose Vehicle) with a total outlay of Rs 98.32 Cr., funds are therefore not allocated to States/UT governments for the implementation of this project.
- (c): The facilities provided in these villages under the Digital Village project including the G2C and B2C services are as under:-

- i. Education Service Courses offered (i) Basic Computer Course (BCC), (ii) Course on Computer Concept (CCC), (iii) Tally Kaushal Praman Patra
- ii. Health Services Tele-Health & Tele-Veterinary consultation
- iii. Financial Inclusion- Financial inclusion awareness programme
- iv. Solar street lights (8 Solar lights per village)
- v. Skill Development in (a) Automotive Technician, (b) Handset repairing, (c) Field Technician- Home Appliances, and (d) Electrical Technician.

Annexure- I

34 villages of Maharashtra are being made digital through Government (MeitY) fund support as per the criteria of covering one village/district/State-UT of the country.

District wise detail of villages in the State of Maharashtra

Sr. No	District	Sub-District / Block	Gram Panchayat	Village
1	Aurangabad	Aurangabad	Kachiner	Kachenr
2	Beed	Kaij	Kothi	Kothi
3	Ahmednagar	Rahata	Savlivihir Khurd	Savalvihir Kh.
4	Akola	Balapur	Vyala	Vyala
5	Amaravati	Nandgaon-Khandeshwar	Mangrul Chawhala	Mangrul Chawala B.O
6	Bhandara	Pauni	Kondha	Kondha
7	Buldhana	Buldhana	Yelgaon	Yelgaon
8	Chandrapur	Chandrapur	Pandharkawada	Pandharkawada
9	Dhule	Dhule	Velhane	Velhane
10	Gadchiroli	Kurkheda	Malewada	Malewada
11	Gondia	Goregaon	Tumsar	Tumsar
12	Hingoli	Hingoli	Aadgaon	Adagaon
13	Jalgaon	Yawal	Padalse	Padalse
14	Jalna	Badnapur	Dabahadi	Dabahadi
15	Kolhapur	Shriol	Ganeshwadi	Ganeshwadi

16	Latur	Ausa	Budhoda	Budhoda
17	Nagpur	Hingna	Digdoh(P)	Digdoh
18	Nanded	Ardhapur	Lahan	Lahan
19	Nandurbar	Taoda	Rewanagar	Revanagar
20	Nashik	Deola	Lohoner	Lohoner
21	Osmanabad	Osmanabad	Yedshi	Yedshi
22	Palghar	Wada	Kone	Kone
23	Parbhani	Manwat	Ambegaon Chahrum	Ambegaon Chaharun
24	Pune	Baramati	Supe	Supe
25	Raigad	Mangaon	Goregaon	Goregaon
26	Ratnagiri	Khed	Ainavare	Ainavare
27	Sangli	Khanapur	Salshinge	Salshinge
28	Satara	Phaltan	Gunware	Gunware
29	Sindhudurg	Kudal	Kadawal	Kadawal
30	Solapur	Solapur	Kondi	Kondi
31	Thane	Murbad	Devgaon	Devgaon
32	Wardha	Deoli	Bhidi	Bhidi
33	Washim	Mangrulpir	Tarhala	Tarhala
34	Yavatmal	Babhulgaon	Alegaon	Alegaon

261 villages are being made digital under its own initiative by CSC e-Governance Service India Limited (CSC-SPV) through funds sourced from Corporate Social Responsibility (CSR).

District wise detail of villages in the state of Maharashtra under CSR

S.No.	District	Block Name	Gram Panchayat	Village
1	Dhule	Dhule	Navare	Navare
2	Dhule	Dhule	Vani	Vani
3	Dhule	Dhule	Tanda (kundane)	Tanda (kundane)
4	Dhule	Dhule	Ajang	Ajang
5	Dhule	Dhule	Hadsuni	Hadsuni
6	Dhule	Dhule	Velhane	Velhane
7	Dhule	Dhule	Tikhi	Tikhi
8	Dhule	Dhule	Hendrun	Hendrun
9	Jalgaon	Bodwad	Chinchkhed Sim	Chinchkhed Sim
10	Jalgaon	Bodwad	Kolhadi	Kolhadi
11	Jalgaon	Bodwad	Varkhed Kh	Varkhed Kh
12	Jalgaon	Bodwad	Nimkhed	Nimkhed
13	Jalgaon	Bodwad	Yengaon	Yengaon
14	Jalgaon	Bodwad	Varkhed Bk	Varkhed Bk
15	Jalgaon	Bodwad	Chinchkhed Pra Bo	Chinchkhed Pra Bo
16	Jalgaon	Bodwad	Vadaji	Vadaji
17	Jalgaon	Bodwad	Harankhed	Harankhed
18	Jalgaon	Bodwad	Ghankhed	Ghankhed
19	Akola	Telhara	Khandala	Khandala
20	Akola	Balapur	Ridhora	Ridhora
21	Akola	Akola	Ugwa	Ugava
22	Akola	Akola	Dhotardi	Dhotardi
23	Akola	Akola	Bhourat	Bhaurad

S.No.	District	Block Name	Gram Panchayat	Village
24	Akola	Barshitakli	Sindkhed	Sindkhed
25	Akola	Barshitakli	Yeranda	Yeranda
26	Akola	Patur	Pimpal Khuta	Pimpalkhuta
27	Washim	Washim	Khandala	Khandala Kh.
28	Washim	Washim	Adoli	Adoli
29	Washim	Washim	Sawargaonjire	Sawargaonjire
30	Washim	Washim	Saykheda	Saykheda
31	Washim	Washim	Rajgaon	Rajgaon
32	Washim	Washim	Devthana Bk	Devthana bk
33	Washim	Risod	Yevti	Yevti
34	Washim	Risod	Koyali (Kd) R	Varud Tohpha
35	Wardha	Arvi	Bothali	Bothali
36	Wardha	Arvi	Natala	Natala
37	Wardha	Hinganghat	Pimpalgaon	Pimpalgaon
38	Wardha	Wardha	Amaji Majara	Amaji Majara
39	Wardha	Wardha	Peth	Peth
40	Wardha	Hinganghat	Satefal	Satephal
41	Wardha	Hinganghat	Yerangaon	Yerangaon
42	Nagpur	Katol	Pardi Gotmare	Pardi
43	Nagpur	Katol	Borgondi	Borgondi
44	Nagpur	Panjra (Bk)	Panjra (Bk)	Panjra(Bk)
45	Nagpur	Katol	Ladgaon	Ladgaon
46	Nagpur	Parsodi	Parsodi	Parsodi
47	Nagpur	Kedarpur	Kedarpur	Kedarpur
48	Bhandara	Tumsar	Lohara	lohara
49	Bhandara	Tumsar	Pitesur	Gaimukh
50	Bhandara	Tumsar	Ambagarh	Ambagarh
51	Bhandara	Tumsar	Bapera	Bapera

S.No.	District	Block Name	Gram Panchayat	Village
52	Bhandara	Tumsar	Pavnara	Pavnara
53	Bhandara	Tumsar	Chicholi	Chicholi
54	Bhandara	Tumsar	Mitewani	MITEWANI
55	Bhandara	Tumsar	Hingana	HINGANA
56	Bhandara	Tumsar	Mehagoan	Mehagoan
57	Bhandara	Tumsar	Khairianji	Khairianji
58	Bhandara	Mohadi	Dhop	DHOP
59	Bhandara	Mohadi	Andhalgoan	Andhalgoan
60	Bhandara	Mohadi	Usara	USARA
61	Bhandara	Tumsar	Mohagaon	Mohagaon
62	Bhandara	Bhandara	Jamgaon	Jamgaon
63	Yavatmal	Kalamb	Krushnapur	Krushnapur
64	Yavatmal	Kalamb	Manjarvaghal	Manjarvaghal
65	Yavatmal	Kalamb	Nibhora	Nibhora
66	Yavatmal	Kalamb	Amla	Amla
67	Yavatmal	Kalamb	Pathrad	Pathrad
68	Yavatmal	Kalamb	Dhotra	Dhotra
69	Yavatmal	Kalamb	Bargadgaon	Bargadgaon
70	Yavatmal	Kalamb	Vatkhed	Vatkhed
71	Yavatmal	Kalamb	Sonurli	Sonurly
72	Yavatmal	Kalamb	Walinagar	Walinagar
73	Yavatmal	Kalmb	Eklara	Eklara
74	Yavatmal	Kalamb	Shrirampur	Shrirampur
75	Nanded	Nanded	Sayal	Sayal
76	Nanded	Nanded	Borgaon Telang	Borgaon Telang
77	Nanded	Nanded	Sugaon Bk.	Sugaon Bk.
78	Nanded	Nanded	Rahati	Rahati Bk.
79	Nanded	Nanded	Pimpalgaonkorka	Pimpalgaonkorka

S.No.	District	Block Name	Gram Panchayat	Village
80	Nanded	Nanded	Thugaon	Thugaon
81	Nanded	Nanded	Maralak	Maralak
82	Nanded	Nanded	Wadi Bk	Wadi Bk
83	Nanded	Nanded	Jaitapur	Jaitapur
84	Nanded	Hadgaon	Ekrala	Ekrala
85	Nanded	Nanded	Tuppa	Tuppa (Jawaharnagar)
86	Nanded	Nanded	Kakandi	Kakandi
87	Nanded	Nanded	Dhanegaon	Dhanegaon
88	Parbhani	Sailu	Walangwadi	Walangwadi
89	Parbhani	Sailu	Ambegaon Diger	Ambegaon Diger
90	Parbhani	Pathri	Gopegaon	Gopegaon
91	Parbhani	Pathri	Patoda Gangakinara	Patoda Gangakinara
92	Parbhani	Pathri	Niwali	Niwali
93	Parbhani	Palam	Raorajur	RaoRajur
94	Parbhani	Palam	Sayala	Sayala
95	Parbhani	Palam	Khoras	Khoras
96	Nasik	Baglan	Kupkheda	Kupkhede
97	Nasik	Baglan	Khirmani	Khirmani
98	Nasik	Baglan	Kotbel	Kotbel
99	Nasik	Baglan	Pingalwade	Pingalwade
100	Nasik	Baglan	Dholbare	Dholbare
101	Nasik	Baglan	Chaudhane	Chaudhane
102	Nasik	Baglan	Mulane	Mulane
103	Nasik	Baglan	Nave Nirpur	Nave Nirpur
104	Nasik	Baglan	Karhe	Karhe
105	Nasik	Baglan	Khamtane	Khamtane
106	Nasik	Baglan	Pimpaldar	Pimpaldar
107	Nasik	Baglan	Darhane	Darhane

S.No.	District	Block Name	Gram Panchayat	Village
108	Raigarh	Mangaon	Bhuvan	Vitthalwadi
109	Raigarh	Pen	Kharpale	Kharpale
110	Raigarh	Murud	Borli Mandala	Borli Mandala
111	Raigarh	Mangaon	Nijampur	Javathe
112	Raigarh	Mahad	Birwadi	Birwadi
113	Raigarh	Karjat	Kashele	Kashele
114	Raigarh	Uran	Koproli	Koproli
115	Raigarh	Pen	Jite	Jite
116	Raigarh	Mangaon	Koshombale Taraf Tale	Koshombale Taraf Tale
117	Raigarh	Mangaon	Tilore	Tilore
118	Raigarh	Mangaon	Sale	Sale
119	Raigarh	Mangaon	Mugavali	Mugavali
120	Raigarh	Mangaon	Javali	Javali
121	Raigarh	Mangaon	Dhalghar	Dhalghar
122	Raigarh	Mangaon	Lonshi B.O	Lonashi
123	Raigarh	Pen	Ambeghar	Ambeghar
124	Pune	Shirur	Munjalwadi	Munjalwadi
125	Pune	Shirur	Midgulwadi	Midgulwadi
126	Pune	Indapur	Kendur	Kendur
127	Pune	Shirur	Hivare	Hivare
128	Pune	Shirur	Jategaon Bk	Jategaon Bk
129	Pune	Shirur	Rautwadi	Rautwadi
130	Shirur	Shirur	Nimgaon Mhalungi	Nimgaon Mhalungi
131	Pune	Shirur	Shikrapur	Shikrapur
132	Pune	Mulshi	Kasar Amboli	Kasar Amboli
133	Ahmednagar	Pathardi	Sangvi Bu	Sangvi bu
134	Ahmednagar	Kopargaon	Madhi (Bk)	Madhi (bk)
135	Ahmednagar	Kopargaon	Madhi Khurd	Madhi (KH)

S.No.	District	Block Name	Gram Panchayat	Village
136	Ahmednagar	Kopargaon	Bahadarpur	Bahadarpur
137	Ahmednagar	Kopargaon	Anjanapur	Anjanapur
138	Ahmednagar	Kopargaon	Manegaon	Manegaon
139	Ahmednagar	Kopargaon	Kakadi	Kakadi
140	Ahmednagar	Rahuri	Chandakapur	Chandakapur
141	Satara	Phaltan	Hol	Hol
142	Satara	Phaltan	Farandwadi	Farandwadi
143	Satara	Phaltan	Thakuraki	Thakurki
144	Satara	Phaltan	Zirapwadi	Zirapwadi
145	Satara	Phaltan	Tawadi	Tavadi
146	Satara	Phaltan	Dhaval	Dhaval
147	Satara	Phaltan	Mirgaon	Mirgaon
148	Satara	Phaltan	Bibi	Bibi
149	Jalgaon	Pachora	Bambrud Kh.P.P.	Bambarud Kh. Pr.Pachora
150	Chandrapur	Bhadrawati	Ghodpeth	Ghodpeth
151	Ratnagiri	Guhagar	Abloli	Abloli
152	Nagpur	Hingna	Adegaon	Adegaon
153	Buldhana	Khamgaon	Pimpri Deshmukh	Pimpri Deshmukh
154	Akola	Akot	Adgaon Kh.	Adgaon Kh.
155	Sangli	Jath	Gugwad	Gugwad
156	Jalgaon	Raver	Ainpur	Ainpur
157	Osmanabad	Omerga	Aloor	Aloor
158	Satara	Khandala	Andori	Andori
159	Pune	Indapur	Anthurne	Anthurne
160	Latur	Nilanga	Aurad Shahajani	Aurad Shahajani
161	Chandrapur	Korpana	Awalpur	Awalpur
162	Sindhudurg	Sawantwadi	Banda	Banda
163	Beed	Beed	Babhalwadi,Bedkuchiwadi,Belwadi	Belwadi

S.No.	District	Block Name	Gram Panchayat	Village
164	Aurangabad	Gangapur	Bhendala	Bhendala
165	Bhandara	Bhandara	Bhojapur	Bhojapur
166	Yavatmal	Ralegaon	WARHA	Warha
167	Ahmednagar	Shevgaon	Bodhegaon	Bodhegaon
168	Yavatmal	Darwha	Bori Kh	Bori Kh
169	Raigad	Shriwardhan	Borli Panchatan	Borli Panchatan
170	Yavatmal	Darwha	Kamathwada B.O	Banayat
171	Nashik	Sinner	Chapadgaon	Chapadgaon
172	Amravati	Chikhaldara	Churni	Churni
173	Thane	Bhiwandi	Dabhad	Dabhad
174	Akola	Telhara	Danapur	Danapur
175	Buldhana	Mehkar	Deulgaon Mali	Deulgaon Mali
176	Dhule	Dhule	Deur Bk	Deur Bk
177	Ahmednagar	Pathardi	Dhangarwadi	Dhangarwadi
178	Gadchiroli	Gadchiroli	Dharshani Mal	Dharshani Mal
179	Dhule	Sakri	Dholipada	Dholipada
180	Aurangabad	Sillod	Dhotra	Dhotra
181	Wardha	Arvi	Virul	Virul
182	Hingoli	Basmath	Kurunda	Kurunda
183	Yavatmal	Kalamb	Dongarkharda	Dongarkharda
184	Thane	Murbad	Fansoli	Fansoli
185	Nagpur	Nagpur Rural	Fetri	Fetri
186	Gondia	Goregaon	Gidhadi	Gidhadi
187	Gadchiroli	Dhanora	Heti	Heti
188	Dhule	Shindkheda	Hol	Hol P. B.
189	Wardha	Arvi	Husenpur	Husenpur
190	Sindhudurg	Kankavali	Janavali	Janavali
191	Washim	Washim	Jumda	Jumda

S.No.	District	Block Name	Gram Panchayat	Village
192	Beed	Ashti	Kada	Kada
193	Pune	Khed	Anjanapur	Kadachiwadi
194	Hingoli	Sengaon	Kahakar Bk.	Kahakar Bk.
195	Gondia	Gondia	Kamtha	Kamtha
196	Parbhani	Jintur	Kanha	Kanha
197	Nagpur	Kuhi	Weltur	Weltur
198	Latur	Latur	Bhatangali	Bhatangali
199	Palghar	WADA	PIK	Kudus (Ct)
200	Washim	Washim	Kata	Kata
201	Parbhani	Manwat	Kekar Jawala	Kerar Jawala
202	Nashik	Dindori	Khadak Sukene	Khadak Sukene
203	Ratnagiri	Ratnagiri	Khalgaon	Khalgaon
204	Jalna	Jafrabad	Khasgaon	Khasgaon
205	Ratnagiri	Chiplun	Kherdi	Kherdi
206	Bhandara	Bhandara	Khokurala	Khokurala
207	Nandurbar	Nandurbar	Natawad	Natawad
208	Parbhani	Gangakhed	Kodri	Kodri
209	Sangli	Shirala	Kokrud	Kokrud
210	Palghar	JAWHAR	PIMPALSHET	Pimpalshet
211	Jalgaon	Chalisgaon	Kunzar	Kunzar
212	Wardha	Hinganghat	ladki	Pipri
213	Amravati	Warud	Linga	Linga
214	Bhandara	Mohadi	Mandesar	Mandesar
215	parbhani	purna	Kanhegaon	Kanhegaon
216	Chandrapur	Chimur	Motegaon	Motegaon
217	Aurangabad	Phulambri	Mursidabadwadi	Mursidabadwadi
218	Sangli	Khanapur	Nagewadi	Nagewadi
219	Nandurbar	Nandurbar	Nalve Kh	Nalve Kh

S.No.	District	Block Name	Gram Panchayat	Village
220	Thane	Kalyan	Nandap	Nandap
221	Solapur	Sangola	Nazare	Nazare
222	Amravati	Chikhaldara	Katkumbh	Katkumbh
223	Raigad	Pen	Amtem	Nigade
224	Nanded	Ardhapur	Nimgaon	Nimgaon
225	Nanded	Hadgao	Niwgha	Niwgha
226	Sindhudurg	Kudal	Oros	Oros
227	Thane	Bhiwandi	Ovali	Ovali
228	Nagpur	Kuhi	Pachkhedi	Pachkhedi
229	Sangli	Walwa	Padavalwadi	Padavalwadi
230	Gondia	Gondia	Pandhrabodi	Pandhrabodi
231	Palghar	Vasai	Parol	Parol
232	Yavatmal	Babulgaon	Gimona	Gimona
233	Chandrapur	Jiwati	Patan	Patan
234	Solapur	Pandharpur	Patwardhan Kuroli	Patwardhan Kuroli
235	Latur	Udgir	Umarga Manna	Umarga Manna
236	Nashik	Dindori	Pimpalnare	Pimpalnare
237	Jalna	Ghansawangi	Pimparkhed Bk	Pimparkhed Bk
238	Beed	Patoda	Rohatwadi	Rohatwadi
239	Jalgaon	Bhusawal	Sakegaon	Sakegaon
240	Jalna	Bhokardan	Selud	Selud
241	Ahmednagar	Shevgaon	Shahar Takali	Shahar Takali
242	Nanded	Loha	Shewadi Ba	Shewadi Ba
243	Ratnagiri	Lanja	Shiposhi	Shiposhi
244	Akola	Telhara	Sirsoli	Sirsoli
245	Washim	Washim	Supkhela	Supkhela
246	Solapur	Akkalkot	Tadwal	Tadwal
247	Sindhudurg	Devgad	Talebazar	Talebazar

S.No.	District	Block Name	Gram Panchayat	Village
248	Osmanabad	Osmanabad	Ter	Ter
249	Aurangabad	Aurangabad	KADRABAD	Kadrabad
250	Nandurbar	Shahada	Torkheda	Torkheda
251	Buldhana	Sangrampur	Tunki Bk	Tunki Bk
252	Pune	Baramati	Undawadi Supa	Undawadi Supa
253	Raigad	Murud	Usroli	Usroli
254	Nandurbar	Shahada	Vadali	Vadali
255	Buldhana	Nandura	Wadi	Wadi Pr Malkapur
256	Satara	Koregaon	Wagholi	Wagholi
257	Satara	Man	Waki	Waki
258	Amravati	Amravati	Yawali Shahid	Yawali Shahid
259	Gadchiroli	Gadchiroli	Yeoli	Yeoli
260	Latur	Shirur Anantpal	Yerol	Yerol
261	Sangli	Walwa	Vadali	Bahe

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2746

TO BE ANSWERED ON: 04.08.2021

DIGITAL VILLAGES / PANCHAYATS

2746. SHRI DILIP SAIKIA: SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of ELECTRONICS & INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the villages/panchayats in the country are proposed to be made digital;
- (b) if so, the details thereof;
- (c) the number of villages/panchayats targeted to be covered by the Government under the said scheme; and
- (d) the details of the villages/panchayats that have already been made digital so far under the scheme, State/UT-wise?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a), (b), (c) and (d): Yes, Sir. Ministry of Electronics and Information Technology (MeitY) has initiated the Digital Village Project as a pilot project. A total of 700 digital villages (One Gram Panchayat/village from each district of each State/ UT) are being covered under the pilot. The project was initiated on 31st October 2018 for a duration of 3 years.

The Government is planning to expand through effective utilization of the BharatNet enabled connectivity for transitioning 1 lakh more villages into digital villages. This is envisaged to be achieved by leveraging the grassroot agencies to facilitate efficient delivery of and easy access to services to citizens within their villages.

In addition to the 700 villages that are being funded by MeitY for implementation, 4279 villages are being made digital by CSC e-Governance Service India Limited (CSC-SPV) under its own initiative through funds sourced from Corporate Social Responsibility (CSR).

The details of the villages/panchayats that have already been covered under the Digital Village implementation so far State/UT-wise is enclosed at Annexure.

Number of villages that are being funded by MeitY for Digital Village implementation – 700.

State/UT wise detail of villages covered Digital Village implementation

Sr. No	State/UT	No. of Digital Village (MeitY)
1	Andaman Nicobar	1
2	Andhra Pradesh	13
3	Arunachal Pradesh	21
4	Assam	33
5	Bihar	38
6	Chhattisgarh	27
7	Dadar Nagar Haveli	1
8	Daman & Diu	2
9	Delhi	-
10	Goa	2
11	Gujarat	33
12	Haryana	22
13	Himachal Pradesh	12
14	Jammu & Kashmir	22
15	Jharkhand	24
16	Karnataka	30
17	Kerala	14
18	Lakshadweep	1
19	Madhya Pradesh	51
20	Maharashtra	34
21	Manipur	16
22	Meghalaya	11

23	Mizoram	8
24	Nagaland	11
25	Odisha	30
26	Puducherry	4
27	Punjab	22
28	Rajasthan	33
29	Sikkim	4
30	Tamil Nadu	32
31	Telangana	30
32	Tripura	8
33	Uttar Pradesh	75
34	Uttarakhand	13
35	West Bengal	22
	Grand Total	700

Number of villages that are being funded by CSC e-Governance Service India Limited (funds sourced from CSR) and implemented by its own - 4279.

State/UT wise detail of villages covered by CSC e-Governance Service India Limited through CSR Fund support

Sr. No	State/UT	No. of Digital Village (CSR)
1	Andaman Nicobar	-
2	Andhra Pradesh	44
3	Arunachal Pradesh	1
4	Assam	73
5	Bihar	206
6	Chhattisgarh	537
7	Dadar Nagar Haveli	-
8	Daman & Diu	-
9	Delhi	1

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MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2573

TO BE ANSWERED ON 04.08.2021

UMANG MOBILE APP

2573. SHRI B.Y. RAGHAVENDRA:

SHRI VIJAY KUMAR DUBEY:

SHRI REBATI TRIPURA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to integrate UMANG Mobile App with MapmyIndia Maps with a view to further enhance the initiatives of Digital India Programme;
- (b) if so, the details thereof;
- (c) the details of State Governments particularly in UP Region that are offering their services through the said App;
- (d) the total cost involved in development of the App; and
- (e) the other steps taken/ proposed to be taken by the Government to ease the lives of citizens by facilitating online delivery of Government services?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a) and (b): Yes, Sir. The National e-Governance Division (NeGD) App has signed a MoU with MapmyIndia to provide the various department services on maps through UMANG App.

Following services have been already integrated with UMANG:

- **Mera Ration** Users can identify and navigate to the 'Nearest Fair Price Shops', as shops are visible on the map.
- **eNAM** 'Mandi Near Me' service will help users to identify and navigate to the nearby mandis on the map.
- **Damini** 'Damini Lightning Alerts' service is to provide lightning alerts to the users by giving a visual nearby search of lightning strikes that happened in the last few minutes. This alert mechanism provides the possibility of lighting on the map.

- (c): Following services of UP are available on UMANG:
 - **Bharat Bill Payment System (BBPS)** Bill payment services of UP billers in the following categories:
 - Education
 - o Electricity (UP Power Corporation Ltd. Urban & Rural)
 - Gas
 - Housing Society
 - o Municipal Taxes (e.g. Agra, Aligarh, Lalitpur, Meerut, Prayagraj)
 - o Water
 - Parivahan Sewa Vahan
 - Vehicle's RC from Digilocker
 - Road Tax
 - Fitness Certificate
- (d): As on May 2021, the total cost incurred in the development of UMANG app & on-boarding of various govt. services and its operations is Rs. 37.72 crore.
- (e): To ease the lives of the citizens by facilitating online delivery of Government services, various initiatives under the Digital India programme have been undertaken to provide the online services across the sectors including agriculture, education, health, finance, housing, etc. Some of the key initiatives taken by the Government under the Digital India programme are Aadhaar, e-District, DigiLocker, e-Sign, Common Services Centre (CSC), e-Hospital, Jeevan Pramaan, National Scholarship Portal (NSP), Pradhan Mantri Gramin Digital Saksharta Abhiyaan (PMGDISHA), e-BASTA, AgriMarket, Aadhaar Enabled Payment System (AEPS), PayGov, BHIM etc.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2542

TO BE ANSWERED ON 04.08.2021

AADHAAR OF DECEASED PERSONS

2542. ADV. ADOOR PRAKASH:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Unique Identification Authority of India (UIDAI) has any procedure/process to deactivate Aadhaar of the deceased person;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether the UIDAI proposes to link Aadhaar of the person with his/her death certificate upon his/her demise to prevent the misuse of Aadhaar number/card and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): No Sir. There is no provision to deactivate the Aadhaar of deceased person.

- (b): Registrars of Births and Deaths are the custodians of Births and Deaths. At present, there is no mechanism to receive the Aadhaar number of deceased persons from the Registrars of Births and Deaths to deactivate Aadhaar.
- (c): Yes, Sir. Registrar General of India had sought suggestions of UIDAI on the draft amendments to the Registration of Birth and Death Act, 1969 so as to take Aadhaar of deceased person while issuing death certificate.

Subsequently, Registrars of Births and Deaths will share the Aadhaar number of the deceased with UIDAI for deactivation.

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2540

TO BE ANSWERED ON 04.08.2021

ELECTRONICS MANUFACTURING CLUSTERS

2540. SHRI PARTHIBAN S.R.:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:-

- (a) the total number of Electronics Manufacturing Clusters (EMCs) sanctioned in the country;
- (b) the list of clusters sanctioned for the State of Tamil Nadu;
- (c) the details of each cluster sanctioned in terms of investment received, employment generated both direct and indirect;
- (d) the details of major electronics manufacturing companies setting up their units in such clusters; and
- (e) the details of manufacturing of electronics in the clusters of the State of Tamil Nadu?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): Government of India's objective is to make India a global leader in the Electronics System Design and Manufacturing (ESDM) sector. Ministry of Electronics and Information Technology (MeitY) notified Electronics Manufacturing Clusters (EMC) scheme in October, 2012 to provide support for the creation of world-class infrastructure along with common facilities and amenities for attracting investments in the electronics sector. Under Electronics Manufacturing Clusters (EMC) scheme, Nineteen (19) Greenfield Electronics Manufacturing Clusters and Three (3) Common Facility Centres (CFCs) accorded approval in Fifteen (15) states across the country. These EMCs/CFCs are under implementation.

Based on further requirement for strengthening of infrastructure for creation of robust electronics manufacturing ecosystem in the country, MeitY introduced Modified Electronics Manufacturing Clusters (EMC 2.0) Scheme on 1st April, 2020. Its objective is to provide infrastructure support for attracting major electronics manufacturers along with their supply chain to set up their production

facility in the country through such clusters. Under Modified Electronics Manufacturing Clusters (EMC 2.0) scheme, till now, One (1) application for setting up of EMC project in the state of Andhra Pradesh has been approved.

- (b) and (e): Under EMC/ EMC 2.0 scheme, no Electronics Manufacturing Cluster exists/ is being established in the State of Tamil Nadu. However, Tamil Nadu has emerged as a preferred destination for electronics manufacturing as many companies have established their operations in the State and taken benefit from Modified Special Incentive Package Scheme (M-SIPS) of Government of India. List of such units is enclosed at **Annexure-I.**
- (c): Details of EMCs comprising the investment received and employment generated are enclosed at **Annexure-II.**
- (d): The details of major electronics manufacturing companies setting up of their units in these EMCs are enclosed at **Annexure-III.**

Annexure-I

S.No.	Name of Unit	Project Location	Products	Proposed Investment (Rs. in Crore)	Approve d Incentives (Rs. in Crore)
1	Mando Hella Electronics Automotive India Private Limited	SIPCOT Industrial Park, Kanchipuram	Electronic Control Unit for Antilock Braking System, EPS, Wheel Speed Sensors, Torque Sensor products such as TOS and TAS	338.24	52.64
2	Mando Automotive India Private Limited	Plot No. S1A & S5,, SIPCOT Industrial Park,Vengadu Village,Sriperumpudur, Kanchipuram	ABS, Electric Power Steering	901.15	208.85
3	Salcomp Manufacturing India Private Limited	Unit 1: Nokia Telecom SEZ, SIPCOT, Industrial Park, Phase 3, Sriperumbudur, District of Kancheepuram, (SEZ Unit) Unit 2: Plot no. D-221, Sector 63, Phase III, Noida, District of Gautam Buddha Nagar (Non-SEZ Unit)	Mobile Phones Chargers, Transformers And Cable Assemblies (Component For Chargers) Battery Pack, Cable Assembly, LED Drivers	614.3	55.73

S.No.	Name of Unit	Project Location	Products	Proposed Investment (Rs. in Crore)	Approve d Incentives (Rs. in Crore)
		Unit 3: SIPCOT Industrial Park, Singaperumal Koil Road, SH57, (Adjacent to Nokia Telecom SEZ), Sriperumbudur, Kancheepuram District (Non-SEZ Unit)			
4	HiQ Electronics Pvt. Ltd.	9, Industrial Estate Hosur , Krishnagiri District Hosur	Printed Circuit Boards (Complex multilayer PCBs, HDI Boards, and rigid flex PCBs)	126	7.74
5	Borgwarner Cooling systems India Pvt.Ltd.	Plot no.E-14 SIPCOT Industrial Park, Sriperumbudur Kanchipuram	Visctronics Fan Drive	25.71	5.75
6	Giesecke and Deverient India (P) Ltd	Plot No. 118 Developed Industrial Estate Chennai	Manufacturing and Personalization of EMV/ payment card	101	8.48
7	Ascent Circuits Pvt. Ltd.	Plot No. 111, SIPCOT Industrial Complex Phase -I Hosur Dharmapuri	PCBs	85.7	3.73
8	Vishay Precesion Transducers India Pvt. Ltd	OZ-22,SIPCOT Hitech SEZ Oragadam, Sriperambudur Taluk Oragadam, Kanchipuram	Strain gauge Load cell	64.19	11.96
9	Delta Electronics India Private Limited	Plot No 1, SIPCOTs Industrial Park Kurubarapalli, Krishangiri	DC Fan, AC Servo Motor and Power Supplies	2344.29	223.48
10	Foxconn Hon Hai Technology India Private Limited	Industrial Park, Phase-II Sunguvarchatram Sriperumbudur Chennai Tamil Nadu, Sunguvarchatram, Chennai	EMS for Mobile Phone	3774.11	199.28

S.No.	Name of Unit	Project Location	Products	Proposed Investment (Rs. in Crore)	Approve d Incentives (Rs. in Crore)
11	Delta Electronics India Private Limited	SIPCOT Industrial Park, Kurubarapalli, Krishnagiri Taluk karubapalli , Chennai	Switch Mode Power Supply (SMPS), Uninterrupted Power Supply (UPS), Solar Converter, Power Quality Conditioning and converter (PQCE), Rail Traction Power Converter (Traction), Wind Power Converter (WPC), Variable Frequency Drive (VFD), Servo Drives, Servo Motors, Human Machine Interface (HMI), Programmable Logic Controller (PLC), Robotics Products (Robotics), LCD/ LED Display Solutions	710.41	66.07
12	Flextronics Technologies India Private Limited	Plot 3, Phase II, SIPCOT Industrial Park Sandavellur C Village,Sriperumbudur Taluk Sandavellur, Kanchipuram (Non-SEZ); 2. Plot 3, Phase II, SIPCOT Industrial Park Sriperumbudur Taluk Sandavellur, Kanchipuram (SEZ)	EMS for PCBA and Power charger	332.24	62.84
13	BSH Household Appliances Manufacturing Pvt Ltd	Plot No S-45, SIPCOT I.P. Pillaipakkam, Vengadu, Sriperumbudr, Kancheepuram	Refrigerator and Top Loading Washing machine	513.4	53.31
14	Hyoseong Electric India Private Limited	Survey No. 14, 15, 197, 174, Nayapakkam Rd., Valarpuram Post, Sriperumbudur, Mevalurkuppam, Kanchipuram,	BDC EPS motors BLAC EPS motors BDC ABS motors BDC Blower motors	309.26	53.12

S.No.	Name of Unit	Project Location	Products	Proposed Investment (Rs. in Crore)	Approve d Incentives (Rs. in Crore)
15	Visteon Electronics India Private Limited	Melrosapuram Post, Singaperumalkoil, Keelakarni Village, Kanchipuram	Automotive instrumentation Clusters, Audio & Infotainment and Climate Control Heads	181.48	44.64
16	Flextronics Technologies India Private Limited	Plot 3, Phase II, SIPCOT Industrial Park Sandavellur C Village,Sriperumbudur Kanchipuram	EMS for mobile phones, power chargers, printers and PCBA	643.95	42.86
17	Vikram Solar Limited	IndoSpace Industrial Park, Panaiyur Village,Sriperumbudur Taluk, Kanchipuram	Solar Photovoltaic Modules	116.69	26.9
18	Danfoss Industries Private Limited	Plot No a-19/2,sipcot Industrial Groth center,EOU Unit 6,Oragadam Village,Sripeumbudur Taluk,Chennai Kanchipuram	Variable Frequency Drives	105.29	25.4
19	Ascent Circuits Pvt. Ltd.	Plot No. 99 in SIPCOT Industrial Complex, Phase1 Hosur	PCBs	101.42	19.76
20	Tessolve Semiconductor Manufacturing Industries Pvt. Ltd.	Sriperumbuthur, Kanchipuram District,	Semiconductor Chips/ Chip Components – ATMP	596.31	19.6
21	Delphi Automotive Systems Pvt Ltd	A-22 Sipcot Industrial Growth Centre Sriperumbudur, Kanchipuram	Body Control Module, Engine Control Module, Immbiliser, Rear View Camera, Radio, Cluster, Combi Switch, Antenna, Driver Information System, Wiring Harness	201.35	12.08

S.No.	Name of Unit	Project Location	Products	Proposed Investment (Rs. in Crore)	Approve d Incentives (Rs. in Crore)
22	Seoyon Electronics India Private Limited	136 Arakonnam Road, Thodukadu Village, Thiruvallur	Wireless Power Charger; Integrated Body Unit; Body Control Module; Immobilizer; Key Set; Multi-Function Switch; Crush Pad Switch /Console Switch; Display Audio Devices; Power Window Switch	125.8	10.73
23	Madras Security Printers Private Limited	72 T H ROAD Chennai	Contactless EMV smart cards	47.34	8.92
24	KOSTAL India Private Limited	Plot No L3, SIPCOT Industrial Complex Phase III none Ranipet Vellore	Door control switch with Mirror adjustment memory SW; Auto Heat Ventilation air conditioning control Switch; Steering column module (Light and wiper function); Seat Adjustment with memory control switch	177.47	6.2
25	Mobismart Card Technology Pvt Limited	Survey No. 1356/1M3,A355/1A, Chinnamal Nagar Road, Thaiyur B Village, Kanchipuram,	SIM cards, Government ID cards and Bank cards	22.92	5.4
26	HTL Ltd.	HTL Limited 57 GST Road, Chennai	Optical fibre cable, IGFR, Fiber Reinforced Plastic (FRP) Rods	19.4	4.45
27	Syrma Technology Pvt Ltd	PLOT B-25, PHASE II, Zone B Mepz- Sez, Tambaram Chennai	EMS(PCB)	19.5	3.9

S.No.	Name of Unit	Project Location	Products	Proposed Investment (Rs. in Crore)	Approve d Incentives (Rs. in Crore)
28	Yamaha Music India Pvt. Ltd.	Plot No. 27, 28, 29, 30, 31, 32, One Hub Thiruporur Taluk, Kunnapattu Kanchipuram	Portable Keyboard and speakers	389	3.66
29	Wabco India Limited (European)	No 3 (Sp), Iii Main Road, Ambattur Industrial Estate, Ambattur Chennai	pneumatic anti lock braking system and hydraulic anti lock braking system	29.94	3.61
30	EASAT Radar Systems India Private Limited	112/4, Chinna Amman Koil Street, Kalavakkam, Thiruporur Taluk, Chengalpattu District	Radar Systems	11.08	2.75
31	K Lite Industries	D-10, Ambattur Industrial Estate Chennai Thiruvallur	EMS for LED lights and fixtures	12.18	2.53

#	States	Location of EMC	Implementing agency	Investment Committed (Rs. in crore)	Employment Generated (In Numbers)
1	Andhra Pradesh	Village-Cherivi, Satyavedu Mandal, Chittor District	Sri City Pvt. Ltd.	1,763	110
2		EMC-I @ Renigunta and Yerpadu Mandal, Chittor District, Near Airport, Tirupathi	Andhra Pradesh Industrial Infrastructure Corporation Ltd. (APIIC)	996	2,756
3		EMC-II @ Vikruthamala Village, Yerpadu Mandal, Chittor District, Tirupathi		5,019	6,916
4		Kopparthy, Y.S.R (Kadapa) District		300	-
5	Assam	Bongora, Kamrup District, Assam	Assam Electronics Development Corporation Limited (AMTRON)	660	-
6	Chhattisgarh	Village-Tuta, Sector-22, Naya Raipur,	Chhattisgarh State Industrial Development Corporation ltd. (CSIDC)	309	107
7	Goa	Village-Tuem , Taluka- Pernem Goa	Department of IT, Government of Goa	-	-
8	Gujarat	Village-Tunda, Taluka- Mundra, District-Kutch	Mundra Solar Techno park Private Limited (MSTPL)	22,667	3,751
9	Jharkhand	Adityapur, Saraikela- Kharsawan District	Jharkhand Industrial Area Development Authority (JIADA)	96	-
10	Kerala	Kakkanad Village, Kanayannur Taluk, Ernakulam District	Kerala Industrial Infrastructure Development Corporation (KINFRA)	784	-
11	Madhya Pradesh	Badwai-Bhopal	Madhya Pradesh State Electronics	182	139

#	States	Location of EMC	Implementing agency	Investment Committed (Rs. in crore)	Employment Generated (In Numbers)
12		Purva-Jabalpur	Development Corporation Ltd.(MPSEDC)	189	400
13	Odisha	Infovalley, Bhubaneswar Industrial Area, Khurda District	Odisha Industrial development Corporation (IDCO)	264	300
14	Rajasthan	Salarpur Industrial Area, Khushkera, Bhiwadi	ELCINA Electronics Manufacturing Cluster Pvt. Ltd (EEMCPL)	444	281
15		Karoli Industrial Area, Bhiwadi, District- Alwar	Rajasthan State Industrial Development & Investment Corporation Ltd. (RIICO)	169	1,320
16	Telangana	E-City, Hyderabad	Telangana State Industrial	2,218	3,172
17		Maheshwaram, Rangareddy District	Infrastructure Corporation (TSIIC)	78	-
18	Uttar Pradesh	Ecotech-VI Industrial Area, Greater Noida	TEGNA Electronics Pvt. Ltd. (TEPL)	3,229	-
19	West Bengal	Falta, South 24 Parganas District	West Bengal Electronics Industry Development	-	-
20		Naihati, North 24 Parganas District	Corporation Limited (WEBEL)	-	-
21	Karnataka (CFC)	Hebbal Industrial Area, Mysore	Mysore ESDM Cluster	-	-
22	Maharashtra (CFC)	Shendra Industrial Area, Aurangabad District	Deogiri Electronics Cluster Private Limited (DECPL)	-	-
23		Pimpri Industrial Area, Pune	MCCIA Electronic Cluster Foundation (MECF)	-	-

S. No.	Location of EMC	Name of Company			
Stat	State-Andhra Pradesh				
1	EMC @ Sri City, Satyavedu Mandal, Chittor District	Lerri Solar Technology Private Limited Autodata Tecchren Batteries Pvt. Ltd. STO Technologies India Private Ltd. O-Film Optical Electronic Tech India Pvt. Ltd.			
2	EMC-I @ Renigunta and Yerpadu Mandal , Chittor District, Tirupathi	Wingtech Mobile Communications (India) Pvt. Ltd. United Telelinks Pvt. Ltd. (<i>Karbon Mobile</i>) Sunny Opotech Avast Lithium Battery Pvt. Ltd.			
		Sojo Manufacturing Services (P) Ltd.			
3	EMC-II @ Vikruthamala Village, Yerpadu Mandal, Chittor District, Tirupathi	Dixon Technologies (India) Ltd. AIL Dixon Technologies (P) Ltd. Munoth Industries Ltd. Vinyas Innovative Technologies (P) Ltd.			
		Sri Kamakashi Systems (P) Ltd. Arete IT Services (P) Ltd.			
		Kalpin Enterprises (P) Ltd.			
		Altfort Electronic Apparatus Ltd.			
		Exatron Servers Manufacturing (P) Ltd. Voltas Ltd.			
		RR Techpath India Private Ltd. Anant Raj Limited Sampath Industries GM Modular (P) Ltd. Wingtech Mobile Communications (India) (P) Ltd. Clair Electronics (P) Ltd. SR Intelligent Technologies Consultancy K. K. Rao Engineering Works (P) Ltd. Naik Associates Basil RBF			

S. No.	Location of EMC	Name of Company
		Teja Industries
		Bhargavi Global Projects
		Clair Electro Industries Pvt. Ltd.
		Likhitha Industries LLP
		Inno Techsys Private Ltd.
		3Star Switchgears
4	Kopparthy, Y.S.R (Kadapa) District	Dixon Technologies (India) Ltd.
State	-Assam	
5	Bongora, Palasbari	JnJ Powercom Systems Ltd.
	Circle, Kamrup District	SIMOCO Telecommunications (South Asia) Ltd.
		Mega Consortium Private Ltd.
		Responsible eWaste Management Pvt. Ltd.
State	-Chhattisgarh	
6	Village-Tuta, Sector-22,	Arham Technologies Private Limited
	Naya Raipur,	Millennium Infratech Pvt. Ltd
		Flareon Electronics Private Limited
		Avert Energy India Private Limited
		Godawari Electric Motors Pvt. Ltd
		Nanoion Batteries Pvt. Ltd
		Wattson Electronics
		SDSL electronics private limited
		IGR Electronics Pvt. Ltd.
		Ligero Electronic Technologies Pvt. Ltd
		SMRC Technology
		Konark Electronics Industries
		Stellarin Ventures Private Limited
		OSHEEN Electronics Private Limited
		Sunpride Techno Systems LLP
		Global Bioscience
		Levant Solar Pvt. Ltd.
		Future Ecotonic
		NRG Sol Power Pvt Ltd

S. No.	Location of EMC	Name of Company
		Anibha Electronics Pvt Ltd
		Kamal Laxmi Industries
		Mediklik Webhealth Pvt ltd
		Millenium Innotech Pvt. Ltd.
		Dream Renewable Solar
		КАНО
State- Gu	jarat	
7	Village-Tunda, Taluka-	Mundra Solar PV Ltd.
	Mundra, District-Kutch	Vishakha Renewables Pvt ltd
		Vishakha Solar Films Pvt ltd
		Mundra Solar Ltd.
		Vishakha Metals Pvt. Ltd.
		Mundra Energy Pvt. Ltd.
		JASH ENERGY PRIVATE LIMITED
		Vishakha Glass Manufacturing Ltd .
State	- Jharkhand	
8	Adityapur, Saraikela- Kharsawan District	Ajanta Refosteel Chemicals Private Limited
	ixiaisawan District	Dhanuka Chemicals Industries
		Anand Utilities Pvt. Ltd
		Bhalotia Metcoke Private Ltd.
		E Waste Recyclers LLP
		Subha Infotech
		Smart Infocom
		Greenworld Motors Private Limited
		B S Enterprises
		AP Electromax
		Allied Instruments & Thermocouples
		Bsa Corporation Limited
		Eastern Agencies
		Shiv Shakti Corporation
		Green Vision
		Kuhu Labs Private Limited
		T2 Reality Solutions Pvt. Ltd.

S. No.	Location of EMC	Name of Company
		Bhavesh Kumar
		R.A.H Electronics
		Baba Shyam Electronics
		Media Magix
		Rajiv Sachdev
		Shree Sahajanands Automeck Private Limited
		Shree Ganesh Electricals & Electronics
		Sandhu Technocrats Private Limited
		DG Electro
		Gobosh Holdings Limited
		Rosa Technology Private Limited
		Hopla Sustainability Solutions Pvt. Ltd
		Ace Power Electronics
State-	Kerala	
9.	Kakkanad	Stallion System and solutions Pvt. Ltd.
	Village,Kanayannur Taluk, – Ernakulam District	V Guard Industries Ltd.
		Koyenco Autos Pvt. Ltd.
		Transform Electrical Industries
		TCS
		Hykon India Limited
State-	Madhya Pradesh	
10.	Badwai-Bhopal	Green Surfer Pvt. Ltd., Bhopal
		R. F. Network Pvt. Ltd., Bhopal
		Shruti Media Services Private Limited, Indoor
		Heaven Techno Systems, Bhopal
		Future Green India, Bhopal
		Aadarsh Technosoft, Bhopal
		Shivam Electrical & Electronics, Bhopal
		HLBS Technology Pvt. Ltd
		Dream Telecommunication, Bhopal
		Thakur Technology, Bhopal
		Lytage Electrical Pvt. Ltd., Bhopal
		Deemaas, Bhopal

S. No.	Location of EMC	Name of Company		
		Tejas, Bhopal		
		Inglow Electrical, Bhopal		
		Green Surfer LLP, Bhopal		
		Soham Lab, Bhopal		
		Luminious, Bhopal		
		Plexus IT Solution Bhopal		
11	Purva-Jabalpur	Apple Hadware, Jabalpur		
		Premsons India, Jabalpur		
		Safron Sollar System, Jabalpur		
		S-Qube Solutions, Jabalpur		
		Smart Building, Jabalpur		
		Lider Electric, Jabalpur		
		Khushi Electronics, Jabalpur		
		Dinesh Enterprises, Jabalpur		
		Parihar Works, Jabalpur		
		Aashirwad Hadware, Jabalpur		
		KKM Arts, Jabalpur		
		Satyajeet Suntech, Jabalpur		
		Ankit Transmission, Jabalpur		
		Aditi Electric, Jabalpur		
		Anode Electric Pvt. Ltd., Jabalpur		
		Diamond Electrical &Electronics, Jabalpur		
		Asicon Electro Innovations Pvt. Ltd., Jabalpur		
		Ambuj Nanomedics, Jabalpur		
		Aqua Solutions, Jabalpur		
		Akshat I.T.& Elect, Jabalpur		
		Sun Rise Suppliers, Jabalpur		
		Narmada Enterprises, Jabalpur		
		Tripura Solutions, Jabalpur		
		Sneh Krishi Kendra, Jabalpur		
		S.B. Engg. Works, Jabalpur		
		Nicetech Techno India Pvt. Ltd., Jabalpur		
		Nocnil Pharma, Jabalpur		

S. No.	Location of EMC	Name of Company
		3GM Protecta Pvt. Ltd., Jabalpur
		Shree Engineering Works, Jabalpur
		ORC Electronics India Pvt. Ltd., Jabalpur
		KTT Tech & Fab,Jabalpur
		Sankar Security, Jabalpur
		Sivam Ecotech, Jabalpur
		SSS Industries, Jabalpur
		Akul Dev Industries, Jabalpur
		Vinayak Trading, Jabalpur
		Bhagava Media
		Baba Electronics
		Raikos Servies Pvt .Ltd. , Jabalpur
		Amarjyoti Electronics, Jabalpur
		D Auto Engineering Pvt. Ltd .,Jabalpur
		Flame Electronic Jabalpur
		Sarowa Pumps Industries Jabalpur
		Agro Tech India Jabalpur
		Jabalpur Power &Technical Pvt.Ltd., Jabalpur
		Asish Computer Services, Jabalpur
		Bhors Power, Jabalpur
		Mehta Construction Jabalpur
		Banana Electronics India Private Limited
		PCS & Associates, Jabalpur
		A S Digital, Jabalpur
		Surbhit Enterprises, Jabalpur
		Jabalpur E-Waste Cleaners, Jabalpur
		Rudra Industries, Jabalpur
		All Raja Motors, Jabalpur
		Electric Power Solutions, Jabalpur
		Atharv Sales, Jabalpur
		SMP International, Jabalpur
		Priya Enterprises, Jabalpur
		Air Perfection, Jabalpur

S. No.	Location of EMC	Name of Company
		Anishika Enterprises, Jabalpur
		Shakti Engineering Company, Jabalpur
State	-Odisha	
12	Infovalley,	Shanti Solar
	Bhubaneswar Industrial — Area, Khurda District	CTEL Info systems Pvt. Ltd.
		Star GSM Upakaram Peripherals
		Apex Circuit Pvt. Ltd.
		Surya International
State	-Rajasthan	
13	Salarpur Industrial	Sahasra Electronics Pvt. Ltd.
	Area, Khushkera, Bhiwadi	Sahasra Semiconductors Private Limited
		Elin Electronics Ltd.
		E-Pack Polymers Pvt. Ltd.
		East India Technologies Pvt. Ltd.
		Duggar Power Products Pvt. Ltd.
		Deki Electronics Ltd.
		UKB Electronics Pvt. Ltd.
		Kailash Chand Jain
		Value4tronics Enterprises LLP
		Mrideep Consultants & Agents
		Jai Kartar Digitech Pvt. Ltd.
		Kraft Box
		Motras Scientific Instruments
		Masayoshi Control LLP
		Aisan Fiem Automotives India Pvt Ltd
		Fusion Polymers
		BGSB Concrete Solutions Pvt Ltd
		Mercury Heatex Pvt Ltd
		ESSCI
14	Karoli Industrial Area, Bhiwadi, District-Alwar	Bhagwati Products Limited
	Diliwaui, District-Alwar	Times Poly Graphics
		LED INDIA
		PMS Sensotonics

S. No.	Location of EMC	Name of Company
		NTC Workshop
		Rajesh Kumar
		B.S. WOOD WORKS
		Tanishk Industries
		Chataram Sonaji Purohit
		Hello-G Infotech India Pvt. Ltd.
		DYTR Enterprises
		Hari Guru Enterprises
		Puran Industries
		Yoga Sales Corporation
		Indian Audio
		Ravi Industries
		Dharmendra Arora
		Paragon Cable Corporation
		Energeez India
		Foxsun India
		Vijaya Mercantile Pvt. Ltd.
		Arctic Refrigeration Pvt. Ltd.
		Manoj Khurana
		Amitabh Gupta
		Jaharvir Polymers Pvt. Ltd.
		Supertech Engineers
State	-Telangana	
15	E-City, Fab City, Hyderabad	Bhagwati Products Ltd.
	nyuerabau	Frizair Pvt. Ltd.
		Renewsys India Pvt. Ltd.
		Team Engineering
		Smarttrak Solar Systems Pvt. Ltd.
		Earthbox Recycling Pvt. Ltd.
		Himachal Futuristic Communication Ltd.
		Accord Power conversion Pvt. Ltd.
		Radiant Appliances and Electronics Pvt. Ltd.
		Axiom Engery Conversion Ltd.

S. No.	Location of EMC	Name of Company
		Vidhata Plastics India Pvt. Ltd
		Astra Microwave Products Ltd.
		Anuvega Technologies Pvt. Ltd
		Kenwin Solutions Pvt. Ltd.
		Srilin Electronics Pvt. Ltd.
		Satruc Appliances Pvt. Ltd.
		Ulton Electronics Pvt. Ltd.
		Sakura Premier Solar Pvt. Ltd.
		West Coast Optilinks Ltd. (Division of West Coast Paper Mills Limited) Sri Venkateshwara Industries Pvt. Ltd.
		Amazon Data Services India Pvt. Ltd.
		Yungcheng (India) Gravures Private Limited
16	Maheshwaram, Rangareddy District	Advanced System in Package Technologies Pvt. Ltd. (ASIP)
State-Utta	r Pradesh	
17	ECOTECH-VI, Greater Noida,	OPPO Mobiles India Pvt. Ltd.
		Hebes Electronics Pvt. Ltd.
		Infopower Technologies Pvt. Ltd.
		GLMTD Technology Pvt. Ltd.
		Foxlink Technical India Pvt. Ltd.
		Foxlink Powerbank International Technology Pvt. Ltd.
		Glorytek Science India Pvt. Ltd.

GOVERNMENT OF INDIA

MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 2689

TO BE ANSWERED ON 04.08.2021

TIDE SCHEME

2689. SHRI BALASHOWRY VALLABHANENT:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state: -

- (a) the total number of centres regulated under the "Technology Incubation and Development of Entrepreneurs (TIDE)" scheme as on date and if so, the State-wise break up thereof;
- (b) the total budget allocated and utilized under the abovementioned scheme in the last two financial years; and
- (c) whether the Government proposes to increase the number of such institutions that are being supported under the above mentioned scheme in the coming years; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAJEEV CHANDRASEKHAR)

(a): Government of India has taken various measures to promote entrepreneurship under Startup India Programme. Ministry of Electronics & Information Technology (MeitY) had instituted "Technology Incubation and Development of Entrepreneurs (TIDE 2.0)" Scheme in year 2019 with an objective to infuse deep tech innovation to address socio-economic problem in key economic sectors such as healthcare, education, agriculture, financial inclusion including digital payments, infrastructure and transportation, environment and clean tech and clean energy solutions. Under the scheme, financial and technical support is provided to incubators engaged in supportingICT startups using emerging technologies. The scheme has a target to promoteincubation activities through 51 institutes ofhigher learning and premier R&D

organizations pan India. All 51 Centres targeted under the scheme have been selected and made operational. State-wise breakup of 51 TIDE 2.0 Centres is annexed at **Annexure-I**.

(b): The scheme was initiated in FY 2019-20 with total budgetary outlay of Rs. 264.62 Crore over a period of five years. The year-wise funds utilised under the scheme are as follows:

Financial Year	Funds Utilised (Rs. in Crore)
FY 2019-20	13.35
FY 2020-21	11.80

(c) and (d): The scheme proposed to support 51 incubation centres and all the centres have been made operational. As on date, there is no proposal to increase the number of such institutions being supported under the TIDE 2.0 Scheme in the coming years.

Annexure-I

State/UT-wise break up of 51TIDE 2.0 Incubation Centres

Sl.	Name of the States	Name of the Incubation Centre			
No.					
1.	Andhra Pradesh	1) Andhra Pradesh Innovation Society, Chittoor			
		2) Centre for Innovation Incubation & Entrepreneurship (CIIE), KL			
		University, Guntur			
		3) Grameena Incubation Centre, Vishakhapatnam			
		4) IIM Visakhapatnam Incubation Center, Visakhapatnam			
		5) CIE IIIT Hyderabad (International Institute of Information			
		Technology - Hyderabad Foundation)			
		6) Centre for Innovation and Entrepreneurship Development at IIITS,			
		Sri City, Chittoor			
		7) Atal Incubation Centre - ALEAP We-Hub, Hyderabad (Association			
		of Lady Entrepreneurs of India)			
2.	Assam	Down Town Venture Labs, Assam Down Town University,			
		Guwahati, Assam			
3.	Bihar	Enterprising Zone, Patna			
4.	Chhattisgarh	Atal Incubation Centre @36INC Society, Raipur			
5.	Haryana	Amity Innovation Incubator, Gurugram			
6.	Himachal Pradesh	IIT Mandi Catalyst, IIT Mandi			

7.	Gujarat	Centre for Innovation Incubation and Entrepreneurship (CIIE), IIM Ahmedabad
		2) International Centre for Entrepreneurship and Technology
		(iCreate), Ahmedabad3) Gujarat University Startup and Entrepreneurship Council (GUSEC)
8.	Karnataka	1) KLE Centre for Technology Innovation and Entrepreneurship,
0.	Karnataka	KLE Technological University, Dharwad
		2) Nadathur S Raghavan Centre for Entrepreneurial Learning
		(NSRCEL), IIM Bangalore
		3) Society for Innovation & Development (SID), IISc Bangalore
		4) Bio Incubator at C-CAMP, Centre for Cellular and Molecular
		Platforms, Bengaluru
		5) DayanandaSagar Entrepreneurship Research & Business Incubator (DERBI) Foundation, Bengaluru
		6) IIITB Innovation Centre (International Institute of Information
		Technology Bangalore - Innovation Centre
9.	Kerala	Maker Village-Kochi, IIITM-Kerala
10.	Madhya Pradesh	Technology Innovation and Incubation Centre (TIIC), AtalBihari
		Vajpayee Indian Institute of Information Technology &
		Management (ABV-IIITM), Gwalior
11.	Maharashtra	1) Society for Innovation and Entrepreneurship (SINE), IIT Bombay
		2) Sandip Technology Business Incubator (TBI), Sandip University,
		Nashik
		3) AIC-Pinnacle Entrepreneurship Forum, Pune
12.	Odisha	1) KIIT Technology Business Incubator (KIIT-TBI), KIIT,
		Bhubaneswar
		2) Foundation for Technology & Business Incubation (FTBI), NIT
10	D ' 1	Rourkela
13.	Punjab	Science & Technology Entrepreneurship Park, Thapar Institute of
1.4	Daiasthan	Engineering & Technology (TIET), Patiala
14.	Rajasthan	Pilani Innovation and Entrepreneurship Development Society, BITS Pilani
		2) Atal Incubation Centre, BanasthaliVidyapith, Tonk
		3) IIM Udaipur Incubation Centre, Udaipur
		4) JECRC Incubation Centre (JECRC University, Jaipur)
15.	Tamil Nadu	FORGE Accelerator (Coimbatore Innovation Business Incubator), Coimbatore
		2) PSG Science and Technology Entrepreneurial Park (PSG-STEP),
		PSG College of Technology, Coimbatore
		3) OASYS Institute of Technology, Anna University, Tiruchirapalli
		4) Vel Tech Technology Business Incubator, Vel Tech Institute of
		Science and Technology, Tiruvallur
		5) IITM Incubation Cell (IIT Madras Incubation Cell)
		6) Vellore Institute of Technology-Technology Business Incubator
		(VITTBI)
16.	Telangana	1) SR Innovation Exchange, Warangal Affiliated to JNTU,
		Hyderabad

		2) Atal Incubation Centre - Centre for Cellular & Molecular Biology		
		(AIC-CCMB), Hyderabad		
		3) i-TIC Foundation, IIT Hyderabad		
17.	Uttarkhand	TIDE Business Incubator, IIT Roorkee		
18.	Uttar Pradesh	1) Startup Incubation and Innovation Centre (SIIC), IIT Kanpur		
		2) ABES Engineering College, Ghaziabad		
		3) Krishna Path Incubation Society (Technology Business Incubator)		
		KIET,Ghaziabad		
19.	West Bengal	IIM Calcutta Innovation Park, Kolkata		
	UnionTerritory			
1.	Delhi (NCT -	1) Foundation for Innovation and Technology Transfer(FITT), IIT		
	National Capital	Delhi		
	Territory)	2) Delhi Innovation & Incubation Centre, IIIT Delhi		
2.	Chandigarh	Chitkara Innovation Incubator Foundation (CIIF), Chitkara		
		University, Chandigarh		
3.	Jammu and Kashmir	NewGen IEDC Business Innovation and Incubation Centre,		
		University of Kashmir, Srinagar		

Ministry of Electronics and Information Technology (Parliament Section)

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The following questions have been admitted for answer in Lok Sabha on 04.08.2021 (Wednesday).

S I. No.	Dy. No.	Ad mit No.	Subject	File No.	Concd. GCs/ HODs	Remark
			STARRED			
. 1	628 4	*2 27	PLI Scheme for IT Hardware Products	2(261)/21- Parl.	JS(SG)	
			(Position: 7 th)			
. 2	633	*2 38	Digital India	2(260)/21- Parl.	AS	
			(Position: 18 th)			
			UNSTARRED			
3	Ne	25	Electronics and IT Facilities	2(307)/21-	JS(JM)	
		35		Parl.		
4	Ne	25	Digital Villages	2(311)/21-	JS(JM)	
		36		Parl.		
5	517	25	Cyber harassment and Cyber bullying	2(283)/21-	GC(RM)	
		37		Parl.		
6	518	25	Watch on Social Media	2(266)/21-	GC(RM)	
		38		Parl.		
7	522	25	Blockchain Technology	2(268)/21-	GC(BKM)	
		39		Parl.		
8	552	25	Electronics Manufacturing Clusters	2(275)/21-	JS(SG)	
		40		Parl.		
9	564	25	Section 43A of IT Act	2(271)/21-	GC(RM)	
		41		Parl.		

1	666	25	Aadhaar of Deceased Persons	2(290)/21-	AS
0. 6	;	42		Parl.	
1	705	25	Digital India Scheme	2(269)/21-	AS
1.		51		Parl.	
1	714	25	UMANG Mobile App	2(295)/21-	AS
2.		73		Parl.	
1	Ne	26	Cyber Attack on Organisations	2(309)/21-	SD(SU)
3.		12		Parl.	
1	729	26	Digital Village Scheme	2(284)/21-	JS(JM)
4.		13		Parl.	
1	736	26	Funds for Digitisation	2(278)/21-	JS(JM)
5.		25		Parl.	
1	740	26	Increase in Cyber Crimes	2(301)/21-	GC(RM)
6.		33		Parl.	
1	742	26	Intermediaries rules	2(282)/21-	GC(RM)
7.		37		Parl.	
1	742	26	Cyber Swachhta Kendra	2(280)/21-	SD(SU)
8.		38		Parl.	
1	744	26	Artificial Intelligence	2(281)/21-	GC(BKM)
9.		41		Parl.	
2	749	26	Misuse of Social Media	2(306)/21-	GC(RM)
0.		55		Parl.	
2	759	26	Software Park	2(279)/21-	JS(BK)
1.		78		Parl.	
2	N	26	Violation of IT Act	2(310)/21-	Dir(NCCC)
2.		86		Parl.	
2	766	26	TIDE Scheme	2(276)/21-	JS(SG)
3.		89		Parl.	

2	769	26	Linking of Accounts with Aadhaar	2(300)/21-	AS	
4.		95		Parl.		
2	578	26	Safe Harbour Immunity for Twitter	2(272)/21-	GC(RM)	
5.		98		Parl.		
2	644	27	Amendment of IT Act	2(289)/21-	GC(RM)	
6.		17		Parl.		
2	729	27	Cyber Attacks	2(267)/21-	SD(SU)	
7.		19		Parl.		
2	665	27	Collection of E-Waste	2(303)/21-	GC(AK)	
8.		44		Parl.		
2	666	27	Digital Villages/Panchayats	2(302)/21-	JS(JM)	
9.		46		Parl.		

- 2. Draft Reply must be typed in double space. File containing the answer to Questions please be submitted latest by 30.07.2021 for onward submission to Hon'ble Minister, MeitY / Hon'ble MOS, MeitY and Soft Copy of the reply may send to Parliament Section, MeitY.
- 3. It is requested that a soft copy of the Note for Supplementaries prepared for Starred Questions may please be forwarded to the PS to Hon'ble Ministers at: moeit@gov.in and PS to Hon'ble MOS at: mos-eit@gov.in. Use of abbreviations may be avoided and in case they are used, their full form may also be given in the brackets. It has been observed that illegible photo copies of annexure are appended some time. It is, therefore, requested that either original copy or neat, clean or legible copy of the annexures/enclosures may be attached. It is requested that 12 sets of Note for Supplementaries of STARRED QUESTION may kindly be provided for use of Hon'ble Minister, MOS and Secretary.
- 4. If reply to any question contains long annexure/tables, etc. such information may please be provided to Parliament Section through USB for facilitating their accurate and speedy translation in Hindi. Alternatively it may be **e-mailed at:** sansad@meity.gov.in.

(Kamlesh Kr. Jha)

Section Officer (Parl.)

DD(Parl.)

Concerned GCs

Copy to: 1. Minister's Office

- 2. MOS's Office
- 3. Secretary's Office, MeitY
- 4. Additional Secretary, MeitY
- 5. Economic Adviser (Parl.), MeitY